

**Jammu and Kashmir
Pollution Control Committee**

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The Consultant Judicial,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.

No: JKPCC/NGT/OA 1046/2025/ **5651**

Date:- **29-08-2025**

Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 29.04.2025 passed in OA No. 190/2025, titled "News Item titled Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025".

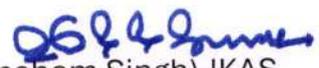
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated **29.04.2025 passed in OA No. 190/2025, titled "News Item titled Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025"**, the Report of the J&K Pollution Control Committee is submitted herewith.

It is, therefore, requested that the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

Encl:- As Above


(Ghansham Singh) JKAS
Member Secretary **29.8.25**
J&K PCC

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. 190 of 2025

IN THE MATTER OF

“News Item titled Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake’s lagoon appearing in Greater Kashmir dated 13.04.2025”.

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal, order dated 29.04.2025 passed in OA No. 190/2025, titled “News Item titled Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake’s lagoon appearing in Greater Kashmir dated 13.04.2025”.

Background:

That the Hon'ble National Green Tribunal vide Notice dated **29-04-2025** in **OA No. 190 of 2025** directed as follows: -

“The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment.

Power of the Tribunal to take up the matter Suo-motu has been recognized by the Hon'ble Supreme Court in the matter of “Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.” reported in 2021SCC Online SC 897.

Hence, we implead the following as respondents in the matter:

- i. Central Pollution Control Board (CPCB) Through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.*
- ii. Jammu and Kashmir Pollution Control Committee, Through it's Chairman Parivesh Bhawan, Forest Complex, Transport Yard, Jammu – 180004.*
- iii. Jammu and Kashmir Lake Conservation and Management Authority, LCMA Office, Miskeen bagh, Boulevard Road, Srinagar.*

- iv. *Srinagar Municipal Corporation Karan Nagar, Srinagar 190010.*
- v. *District Magistrate, Srinagar Amar Niwas Complex, Tankipora.*

Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate 4 then the said respondent will remain virtually present to assist the Tribunal.”

Status Report:

In compliance to the aforesaid directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi issued on **29-04-2025** in **OA No. 190 of 2025**, the report of the J&K Pollution Control Committee is submitted as under:-

1. That Director, Department of Ecology, Environment and Remote Sensing Jammu/Srinagar was requested to provide the historical change analysis based on the satellite data for Brari Nambal vide this office No. JKPCC/Sc./OA-190/2025/379-382; dated: 31.05.2025 **(Copy enclosed as Annexure 1)** and No. JKPCC/Sc./OA-190/2025/533-535; dated: 20.06.2025 **(Copy enclosed as Annexure 2)**
2. That The Commissioner SMC Srinagar was asked to share the following information with J&K PCC vide this office No. JKPCC/Sc./OA-190/2025/383-386; dated: 31.05.2025 followed by reminders vide this office No. JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025, JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025, JKPCC/Sc./OA-190/2025/715; dated: 30.07.2025, JKPCC/Sc./OA-190/2025/842; dated: 11.08.2025 and JKPCC/Sc./OA-190/2025/949; dated: 22.08.2025 **(Copy enclosed as Annexure 3)**
 - a) Land record pertaining to the Brari Nambal.
 - b) Total Area encroached out of the lake area.

- c) List of establishments that have encroached upon the lake area.
 - d) Number of drains being discharged into the lake and quantum of discharge per day.
 - e) Existing facilities for the treatment of liquid and solid waste.
 - f) Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.
 - g) Technical and operational details of the two STPs operating in the lake area
3. That Deputy Commissioner, Srinagar, was requested to share the following information with J&K PCC vide this office No. JKPC/Sc./OA-190/2025/391-394; dated: 31.05.2025 followed by reminders vide this office No. JKPC/Sc./OA-190/2025/520-523; dated: 20.06.2025, JKPC/Sc./OA-190/2025/611-614; dated: 03.07.2025, JKPC/Sc./OA-190/2025/716; dated: 30.07.2025, JKPC/Sc./OA-190/2025/844; dated: 11.08.2025 and JKPC/Sc./OA-190/2025/950; dated: 22.08.2025 **(Copy enclosed as Annexure 4)**
- a) Land record pertaining to Brari Nambal.
 - b) Total Area encroached out of the lake area.
 - c) List of establishments that have encroached upon the lake area.
 - d) Number of drains being discharged into the lake and quantum of discharge per day.
 - e) Existing facilities for the treatment of liquid and solid waste.
 - f) Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste

management, and solid waste management including plastic waste, e-waste etc.

4. That Vice Chairman, J&K Lakes Conservation and Management Authority, Srinagar was requested to share the following information with J&K PCC vide this office No. JKPCC/Sc./OA-190/2025/387-390; dated: 31.05.2025 followed by reminders vide this office No. JKPCC/Sc./OA-190/2025/512-515; dated: 20.06.2025, JKPCC/Sc./OA-190/2025/633; dated: 16.07.2025, No. JKPCC/Sc./OA-190/2025/717; dated: 30.07.2025, No. JKPCC/Sc./OA-190/2025/843; dated: 11.08.2025 and No. JKPCC/Sc./OA-190/2025/948; dated: 22.08.2025 **(Copy enclosed as Annexure 5)**
 - a. The recorded area of the Lake and the present area.
 - b. Action Plan for Lake Conservation and Management.
 - c. Technical and operational details of the two STPs operating in the lake area.
5. i) That Regional Director, J&K PCC, Kashmir was asked to share the factual status report w.r.t following vide this Office No. JKPCC/Sc./OA-190/2025/301; dated: 19.05.2025 **(Copy enclosed as Annexure 6):**
 - a) Actual area of the lake and present status.
 - b) Factors responsible for water stagnation in the Brari Nambal Lake.
 - c) Status of encroachments along the lake.
 - d) Status of dumping of garbage in the lake.
- ii) That Regional Director, J&K PCC Kashmir was also requested to submit the information w.r.t operational performance of 2 Numbers of STPs operational around the Brari Nambal Lake for last two years and monthly water quality analysis report of the Brari Nambal Lake vide this Office No. JKPCC/Sc./OA-190/2025/395; dated: 31.05.2025. **(Copy enclosed as Annexure 7).**

6. **Department of Ecology, Environment and Remote Sensing, J&K.:**

That Department of Ecology, Environment and Remote Sensing have submitted its report vide No. DEERS-SCTF/8/2025-05/1/56820/2025; Dated: 26.06.2025 (Copy enclosed as Annexure 8).

Table showing land use/ land cover change analysis for Brari Nambal between 2003 and 2025 is summarized as under:

LULC 2003	Area (Ha) 2003	LULC 2025	Area (Ha) 2025	% Change
Agriculture	0.93	Agriculture	0.63	-31.90
Built-up	4.32	Built-up	12.11	180.27
Floating vegetation	19.84	Floating vegetation	18.30	-7.79
Open Land	1.46	Open Land	2.58	76.84
Open water	4.85	Open water	10.68	120.33
Park	0.54	Park	0.38	-29.82
Plantation	17.22	Plantation	3.09	-82.0
Playground	0.73	Playground	0.71	-2.82
Road	5.48	Road	6.18	12.80
STP	2.44	STP	2.97	21.60
Stream	0.03	Stream	0.05	65.81
		Sewer Line	0.15	-
Total	57.87		57.87	

7. **Regional Director, Pollution Control Committee, Kashmir:**

That Regional Director J&K PCC Kashmir has submitted updated status report w.r.t. Water Quality analysis and performances status of STPs operational at Brari Nambal, vide office No. PCC/RDK//Lab-Coord/A/25-26/20-22; dated: 22.08.2025 (Copy enclosed as Annexure 9).

26 June

Highlights of the report are briefly summarized as under:

- a) The area of Brari Nambal Lagoon as per revenue record is 43.0 ha, but the GIS image shows the area of the lake is 41.71ha (Source DEERS)
- b) The Lagoon is interconnected with Dal Lake through Nowpora Channel and is ecologically important as it helps to regulate hydrology of Dal Lake by releasing its surplus waters into river Jhelum via-a conduit at Fateh Kadal area.
- c) During the current inspection, it was observed that management of sewage in Babledem area is poor as two drains near Babledem area gets emptied into the Lagoon which is the main source of the pollution of Lagoon.
- d) It has been observed that two STPs with treatment capacities of 16.1 MLD and 17.1 MLD respectively are located in the vicinity of the Brari Nambal area, out of which 1 STP is operated and maintained by the LCMA, which discharges its treated effluent into the Lagoon, while other STP commissioned by UEED releases its treated effluent into both the lagoon and river Jhelum.
- e) However, both STPs have been found not operating as per the standard prescribed by Hon'ble NGT. Further, a substantial volume of inadequately treated sewage is being discharged into the Lagoon, which has resulted in deterioration of water quality characterized by elevated levels of BOD and COD and other nutrient concentrations.
- f) **Water quality assessment of Brari Nambal Lagoon:**
The analysis of water samples collected at different locations indicated that water quality in all the monitoring locations doesn't meet the primarily water quality criteria laid for **Class-B**

(Outdoor bathing organized) in terms of Dissolved Oxygen (DO), Biological Oxygen Demand (BOD) and Faecal Coliform which can be attributed to addition of sewage/domestic waste into the water body.

8. **J&K Lake Conservation and Management Authority, Srinagar:** The Vice Chairman, J&K Lake Conservation & Management Authority, Srinagar, has submitted detailed status w.r.t. Water quality analysis, performance status of STPs and Action plan for Conservation and Management of the Brari Nambal Lagoon, vide letter No. LCMA/789/2607 dated 28-08-2025 (**copy enclosed as Annexure-10**), which is reproduced as under:

1. **Area of the Brari-Numbal Lagoon:**

The Brari-Numbal Lagoon water body is acting as an outflow basin of the Dal Lake connecting it finally to river Jhelum through 468 meter long cut and Cover Conduit linking. The waterbody is connected lively with Dal lake through an open channel called as Nowpora channel approximately half a km length.

*As communicated by Tehsildar, Khanyar Srinagar vide letter no. TKS/OQ/676-77/25, dated: 18-08-2025 (**Copy enclosed as Annexure-A**), the Brari-Numbal is a revenue village of Tehsil Khanyar, wherein some portion is in the shape of waterbody commonly known as "Baba Demb Brari Numbal Lagoon". However, no entry in this regard is recorded in the revenue records.*

*The "Baba Demb Brari-Numbal Lagoon" is existing upon many survey No's including proprietary as well sarkar comprising of 858 Kanals 10 Marlas. Out of which 618 Kanak 04 Marlas recorded as proprietary and 240 Kanal 06 Marlas recorded as Sarkar. Further, the lagoon is surrounded by macadamized roads on spot. The google Map is enclosed as **Annexure-B** for ready reference.*

2. **Action Plan for Conservation and Management of the Brari-Numbal Lagoon:**

Most of the Conservation and Management Projects/Plans/ measures taken for the Dal and Nigeen Lakes are also extended to the Brari-Numbal Lagoon. However, due to its huge area under the proprietorship of private parties, the dredging and other developmental works got hampered as the land owners showed resentment and didn't allow the Authority to carry out the dredging and other works which has badly affected the other restoration measures being undertaken by the Authority.

A) Projects/works completed/under execution:

- I. The 468 mtr long Duct/Conduit connecting Brari-Numbal to River Jehlum starts from the southern edge of Brarinumbal Lagoon, near Rainawari side, and terminates at the River Jehlum near Sathu Barbar Shah. It was constructed during 1995-96 under the Dal Lake and Catchment Area Development Project with cost of Rs 0.94 Cr under the state Sector and supported by MoEF, Gol. The main purpose of this duct is to regulate the water level in Brarinumbal especially during monsoon/flood seasons, and to prevent backflow from Jehlum into the Lagoon and also allow occasional flushing of stagnant water from Brarinumbal into Jehlum and reduce eutrophication, provided gates are opened during controlled flow.
- II. The settlement of sediment load/suspended material is being dredged out with appropriate frequency to keep the water body navigable. The recent required dredging work has been executed by J&K LCMA vide allotment order No. LD-II/732-38 dated:04.07.2020 with a completion cost of 23.70lacs (**Copy enclosed as Annexure-C**). The water body of Brari Nambal Lagoon is presently fully navigable.
- III. The J&K LCMA has installed many aerators for aeration of the Lagoon at a cost of Rs.40.52 vide allotment No MD/LDA/1908-1915, dated:14.08.2020 (**Copy enclosed as Annexure-D**). Trash booms have been installed across the Nowpora channel at Baba Dawood Khakhi Bridge and other incoming drain outlets along the western shore of Lagoon for arresting the flowing garbage and wastes. The work has been executed vide allotment No. LD-1st/1403-09 dated: 14.08.2024 at an allotted cost of Rs. 15.21 Lacs (**Copy enclosed as Annexure-E**). The collected wastes/garbage at these trash boom points is removed periodically through labors and disposed off properly. The solid waste management of the Lagoon is catered under the composite annual contract of solid waste management of Dal/ Nigeen Lake. The current contract has been allotted vide allotment No. LCMA/02 of 2025-26 dated: 08.04.2025 at an allotment cost of Rs. 177.55 Lacs (**Copy enclosed as Annexure-F**).
- IV. The basin is already delineated/ demarcated by way of permanent macadamized roads, foot path. In order to restore the Brari Nambal Lagoon to its original State, various works for Rejuvenation and Revival of Brari Nambal Lagoon were taken up under Atal Mission for Rejuvenation & Urban Transformation (ARMUT) by spending an amount of Rs.8.76 Cr as detailed below:

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S.No.	Name of the project	Year of Completion	Expenditure (Rs in Cr.)
1.	Rejuvenation of BrariNambal Phase -I : Four patch works of 250 metre each (RD 0 to 1000 metres)	2019-20	0.12
2.	Rejuvenation of BrariNambal Phase -II : A. Dredging works: Saida Kadal to Nowpora. B. Dredging works: Dalgate to baba Dawood Bridge	2019-20	4.32
3.	Rejuvenation of BrariNambal Phase -III: Improvement and beautification of temple along with slope stabilisation of premises.	2019-20	0.19
4.	Rejuvenation of BrariNambal Phase -IV: 1. Manual/mechanical dredging of BrariNambalLagoon 2. Construction of 1000 meters Walk way and slope stabilization 3. Solid waste works. 4. Restoration of damaged electric poles. 5. Repairs and renovation of existing grill fencing. 6. Supply & Installation of aerators.	2020-21	4.13
Total			8.76

- V. Further, following works for Integrated Development of Tourist Facilities at Brari Nambal Lagoon under PMDP were also undertaken for a total amount of Rs.6.27 Cr.

S. No.	Project Component	Project sub-component	Year of Completion	Expenditure (Rs in Cr.)
1.	Flea market- Food Street	Construction of food court near MP School	2021-22	1.70
		Installation of fountain near Shehri Khas gate		
		Construction of central verge		
2.	Kiosks in flea market	Construction of Jetty (flea market) near shehri Khas gate	2021-22	1.02
		Construction of kiosks (03 units)		
3.	Pathway	Construction of Inner and outer Pathways	2021-22	2.97
		Providing of ornamental grill fencing		
4.	Retaining wall	Construction of retaining wall	2021-22	0.10
5.	Lighting	Supply, laying, testing & commissioning of cables mounting of street lights	2021-22	0.48
Total				6.27

- VI. The Brari-Nambal Lagoon is also covered under annual upkeep and maintenance activities viz. seasonal de-weeding, collection of solid waste material, aeration, etc

which are annually under taken for Dal and Nigeen Lakes. Last two years details are as under:

S. No.	Annual Plan	Expenditure (Rs in Cr.)		Proposed for 2025-26
		2023-24	2024-25 (till date)	
1.	Manual De-weeding of Dal-NigeenLake including Brari-Nambal lagoon	3.05	3.33	Rs 4.97 Cr.
2.	Solid Waste Management of Dal-Nigeen lake including Brari-Nambal	1.34	1.38	Rs 2.10 Cr
3.	Installation of Trash booms at Dawood Khaki Bridge, Pokhribal, Batapora Nallah, Meerakshah & Brari Nambal	Nil	12.88	Nil

- VII. The Research & Monitoring wing of the J&K Lake Conservation & Management Authority (LCMA) comprising of 04 No of scientists and subordinate technical assistants working on the lake and are doing continuous monitoring and observations for the parameters like
- Physicochemical parameters
 - Biological parameters (Micro flora and fauna)
 - Status of fish.
 - Macrophyte study
 - Microbiological study
- VIII. The frequent testing followed by reporting and based on the scientific opinion, the J&K LCMA formulates the action plans accordingly to conserve the water body by implementing the various restoration works.
- IX. Presently, the J&K LCMA has zeroed in following topics for research which will benefit the lake and will become the fruitful tool for the conservation of Brari- Nambal Lagoon and the conservation of Dal-Nigeen Lakes.
- Effect of nutrient levels on microbial diversity in sediment of Brari- nambal lagoon.
 - The co-relation between water quality and microbial community by redundancy analysis.

B) Projects/Works in Pipeline:

I. Dredging of Brari-Nambal Lagoon:

The removal of slush is being carried out manually on daily basis. However, the J&K LCMA has planned to carrying out dredging operations through departmental machinery to remove the land mass and radhs within the lagoon. The shifting of the machinery "Grab Dredger" is under process.

II. Pollution Abatement of Brari Nambal Lagoon:

The project "Pollution Abatement of Brari Numbal Lagoon for an amount of Rs 50.64 Cr which includes construction of a 14 MLD STP near existing Brari Nambal STP of UEED alongwith Sewer network and other allied works to cater to the discharge of 06 No. existing drains going into the Brari-Nambal lagoon is being taken by J&K UEED under NGT Action Plan 2025-26. The DOR for the project is under preparation.

3. Technical & Operational details of the two STPs Operating in the lake area:

Most of the Sewage coming out of the surrounding residential & commercial establishments is being treated through 02 No. of Sewage Treatment Plants having Capacity of 16.MLD & 17.08 MLD managed by J&KLCMA & J&K UEED respectively.

STP Brari-Nambal (New) managed by J&K LCMA:

The Sewage Treatment Plant (STP) located at Brari Nambal, Srinagar, was commissioned in the year 2013 as part of the broader initiative to improve the water quality of the Dal Lake and its adjoining water bodies. This facility plays a vital role in reducing the domestic sewage load entering the Brari Nambal Lagoon and contributes significantly to the environmental restoration and conservation of the region.

The Brari Nambal STP (16.1 MLD primarily caters to the sewage generated from the densely populated areas around the Dal Lake and the old city (Shehr-e-Khaas) region. These areas generate substantial domestic sewage that earlier flowed untreated into the Brari Nambal lagoon and Dal Lake, contributing to pollution. With the establishment of the STP, wastewater from these areas is intercepted, treated, and safely discharged, significantly reducing the pollution load on these critical water bodies.

Design , Capacity & other features :

- Treatment Capacity: 16.1 Million Litres per Day (MLD)
- Technology Used: Sequential Batch Reactor (SBR)
- The design of the plant is based on CPCB /SPCB norms .
- The area mostly cater falls and covers on the western fore shore of the Dal lake.
- The plant is situated at Brari-Nambal lagoon in the old city.
- The treated water is disposed into River Jhelum at Fateh Kadal through Brari-Nambal cut
- Presently the plant is catering and operating almost 80% of its design capability

Key Parameters:**Design Basis & Plant Performance of STP:**

1.SBR Based STP at Brari-Numbal			
Parameters	Units	Raw sewage flow characteristics	Treated waste water quality
Flow	m ³ /d	16100	
Peak Factor	m ³ /d	2.5	
Ph	m ³ /d	7.0-7.5	7.0-8.0
BOD	mg/l	150-270	<30
COD	mg/l	350-480	<250
TSS	mg/l	100-160	<100
NH ₃ -N	mg/l	2.52-6.5	>90% removal
NO ₃ -N	mg/l	0.45-2.2	>90% removal
Total Phosphate	mg/l	2.98-8.52	>90% removal
Coliform Count	MPN/100 ml	1X10 ⁷	<1X10 ³

STP Brari-Nambal (old) managed by J&K UEED:

The Sewage Treatment Plant (STP) located at Brari Nambal, Srinagar, constructed by J&K UEED was commissioned in the year 1988. Total population connected is more than two lacs with inflow sewage 22-23 MLD.

Design and Capacity :

- Capacity: 17.08 Million Litres per Day (MLD)
- Technology Used: Activated Sludge Process Technology (ASP)

The brief details of both STPs are tabulated as under:

S No.	Name and address of STP/ Treatment plant	Technology	Installed Capacity MLD	Year of commissioning	Cost (Rs in Cr.)	Population Served	Authority Responsible for installation STPs
1.	STP Brari-Numbal (New)	Sequential Batch Reactor (SBR)	16.10	2013	22.38	149047	J&K LCMA
2.	STP Brari-Numbal (Old)	Activated Sludge Process (ASP)	17.08	1998	2.24	208000	J&K UEED
	Total					357047	

- The J&K Lake Conservation and Management Authority has recently successfully installed Online Continuous Effluent Monitoring System (OCEMS) at five STPs including Brarinambal to record various Physico-chemical parameters like BOD, COD, TSS etc. on real-time basis. This is a step towards paradigm shift towards latest technology and smart monitoring of effluent quality. Further, the Physico-chemical parameters are also being analyzed in Research & Monitoring Division of J&K LCMA.
- The analysis results of the STPs at Brarinambal samples analyzed in LCMA, Research and Monitoring Division, Miskeen Bagh, Srinagar on 29-07-2025 are as under.

Parameters	Units	Brarinambal LCMA (16.10 MLD)		Brarinambal UEED (17.08MLD)		Norms as per NGT	Permissible limit as CPCB
Air Temperature	°C	28.8		28.8		-	-
Water Temperature	°C	24.5	25	24.6	24.7	-	5°C above receiving waterbody
pH	-	6.9	7.7	6.8	7.4	-	-
T. Phosphate	mg/l	2.3	1.3	3.0	1.7	1.0 as T.P	5.0
Ammonical Nitrogen	mg/l	21.1	17.4	20.2	12.8	10 as T. Nitrogen	50
Nitrate Nitrogen	mg/l	1.02	0.95	0.7	0.88		-
T.S.S	mg/l	156	32	195	153	-	100
Faecal coliform	Col/100ml	-	500	-	3200	Permissible 2030 Desirable 100 MPN/100ml	Less than 1000
Dissolved oxygen	mg/l	0.4	4.8	0.2	2.4	-	-
COD	mg/l	401	133	247	143	50	250
BOD	mg/l	129	18	134	55	10	30

- The STP managed by J&K LCMA conforms to CPCB norms. The same is being now upgraded under AMRUT 2.0 to improve the quality of treated outflow as per NGT norms. The funds for upgradation of STP stand released. The J&K UEED has been asked to execute the upgradation work and the tenders stand floated by J&K UEED on 14-08-2025 and date of opening of bids is 04-09-2025 (**Copy enclosed as Annexure-G**).
- Further, as informed by J&K UEED vide letter no. SE-II/406-08, dated: 15-07-2025 (**copy enclosed as Annexure-H**)), the project Pollution Abatement of Brari-Numbal Lagoon for an amount of Rs 50.64 Crore which includes construction of 14 MLD STP alongwith sewer network and other allied works to cater the discharge of 06 No. existing drains going into the lagoon near existing Brarinumbal STP has been undertaken by them under NGT Plan-2025-26. DPR is under preparation.

Operation and Maintenance of STPs:

- The Operation and Maintenance of all the five STPs of J&K LCMA including Brarinambal has been outsourced through tendering and is being carried out through Private agency under proper monitoring of the Authority. The details of O&M Contract of SBR based STPs are as under

S. No.	Name of the STP	Date of start of Contract	Period	Project/ Advertised cost (In Cr.)	Allotted Cost (in Cr)	Name of the Agency
01	1. Brarinambal. 2. Nallah Amir Khan	Dec-2024	02 Yrs	4.26	3.50	M/s Ecoo Chem Sales and Services, Gujrat

- As informed by J&K UEED, the Operation & Maintenance of STP under their control is being carried out by Department itself.

9. The Deputy Commissioner, Srinagar have also furnished status report w.r.t area of village Brari Nambal in the revenue record vide his No. DCS/ARA/901-R/2025/409 dated 28-08-2025 (**copy enclosed as Annexure-11**).

The status report of Deputy Commissioner, Srinagar is briefly summarised as under:

- a) As per the report of Tehsildar Khanyar, Brari Nambal is a revenue village under Tehsil Khanyar, wherein some portion of land is in the shape of a water body known as "Baba Demb Brarinambal" on land comprising of 858 Kanals 10 Marlas, out of which 618 Kanals 04 Marlas recorded as proprietary land and 240 Kanal 06 Marlas recorded as Sarkar Land. Furthermore, a temple exists on a patch of land measuring roughly 5 Kanals and an approximate area of 70 Kanals is under STP.

- b) That the Aksi Latha of estate Brari Nambal is in deteriorated condition. Hence **additional time is sought to verify actual encroachment on spot.**
- c) As per the report of Divisional Officer, JK PCC, two CSTPs are operational along the periphery of the Brarinambal lagoon with a combined capacity of 33.2 MLD.
- d) That responsibility for Solid Waste Management i.e. collection, disposal, and treatment of solid waste lies with the Srinagar Municipal Corporation (SMC) which is being done as per routine schedule.
- e) As per the report of UEED, liquid waste treatment being carried out through two STPs. The STP of 17.08 MLD at Brarinambal have been established by UEED and the STP of 16.10 MLD is under the Management of LCMA.
10. The Status report in the matter is awaited from Commissioner, Srinagar Municipal Corporation, who have sought more time for furnishing the status report in view of the prevailing flood situation.

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Ghansham Singh)
Member Secretary
J&K PCC

29.8.
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Jammu and Kashmir Pollution Control Committee

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0191 - 2472881, 2476925



Annexure- 1

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

Director,
Department of Ecology, Environment & Remote Sensing,
Jammu/Srinagar.

No.: JKPC/Sc./OA- 190/2025/379-382

Date: 31-05-2025

Sub: Hon'ble NGT order dated 29.04.2025 in O.A 190/2025 News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

Kindly refer to the above captioned subject. In this connection, I am to convey that Hon'ble NGT Order dated 29-04-2025 in O.A No. 190/2025 titled News item titled **"Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025" (copy enclosed).**

The observations of the Hon'ble NGT in the aforesaid O.A are as under:-

"The news article relates to the pollution and encroachments in the Brari Nambal water body in Srinagar. As per the news article, Brari Nambal is a historically significant water body situated in the heart of Srinagar's Downtown area. The article highlights that the lake, which once had clear and sparkling waters, is now reduced to a stagnant, foul smelling, and garbage-ridden site. It further states that the water body holds immense ecological importance for Dal Lake, as it plays a vital role in regulating its hydrology. The article reports that Brari Nambal has suffered years of neglect, largely due to the absence of sustained conservation measures, widespread encroachments, and unchecked pollution. A conservation project was reportedly formulated in 2015, following a media campaign, but the article claims that no substantial implementation has taken place since.

According to the news item, the deterioration of Brari Nambal began in the 1970s when its natural outflow channel, Nallah Mar, was filled in. This significantly disrupted the water body's hydrology and resulted in stagnation. The article mentions that although a 468-metre conduit was later constructed to connect Brari Nambal with the Jhelum River at Fateh Kadal, its functionality is limited. The lake's water outflow depends on the water level in the Jhelum, when the river level is high, the regulatory gate is kept closed, which further hinders circulation.

The news item states that no scientific studies have been undertaken to support the restoration of Brari Nambal. It also notes that a significant portion of the lake has been encroached upon, especially from the Baba Demb side. In the absence of regulation, illegal shops and structures have emerged along its banks. Additionally, the area is reportedly being used as a dumping ground for plastic and other nonbiodegradable waste and even as a loading point for trucks.

marked by

26/5/25

The news item emphasises an urgent need to improve water circulation within the lake. It suggests possible measures such as constructing a waterway along roads branching from the old Nallah Mar route or re-establishing a hydrological connection between Brari Nambal and Anchar Lake."

In this connection, I am directed to request you to kindly provide the historical change analysis based on satellite data for Brari Nambal. The information as above is urgently required in connection with the case referred to above.

Yours faithfully,

Encl: As above.


(Ghansham Singh) JKAS

Member Secretary 31.5.25
J&K PCC, Jammu.

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.

**Jammu and Kashmir
Pollution Control Committee**
chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com
0191 – 2472881, 2476925



Annexure-2

Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu,
180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Director,
Department of Ecology, Environment & Remote Sensing,
Jammu/Srinagar.**

No.: JKPC/Sc./OA- 190/2025/533-535

Date: 20-06-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Ref: JKPC/Sc./OA-190/2025/379-382; dated: 31-05-2025.

Sir,

Kindly refer to this office No. JKPC/Sc./OA-190/2025/379-382; dated: 31-05-2025, In this connection you are again requested to kindly provide the historical change analysis based on satellite data for Brari Nambal at the earliest for needful compliance.

Yours faithfully,

(Ghansham Singh)
(Ghansham Singh)JKAS
Member Secretary 20.5.25

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.

marked B

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com

0191 – 2472881, 2476925



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NEW DELHI 2024

Annexure - 3

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

22

The Commissioner,
Srinagar Municipal Corporation,
Srinagar.

No.: JKPCC/Sc./OA- 190/2025/ 383-386

Date: 31-05-2025

Sub: Hon'ble NGT order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

Kindly refer to this office letter No. JKPCC/Sc/OA190/2025/302 dated 19-05-2025 on the above captioned subject. In this connection, you are requested to share the following information with J&K Pollution Control Committee.

1. Land record pertaining to Brari Nambal.
2. Total area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.
7. Technical and operational details of the two STPs operating in the lake area.

The information as above is urgently required in connection with the case referred to above.

Yours faithfully,

Encl: As above.

(Ghansham Singh) JKAS

Member Secretary
J&K PCC, Jammu

31.5.25

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.

22

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu,
180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Commissioner,
Srinagar Municipal Corporation,
Srinagar.**

No.: JKPCC/Sc./OA- 190/2025/516-519

Date: 20-06-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

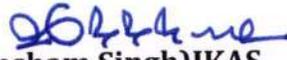
**Ref: I) JKPCC/Sc./OA-190/2025/383-386; dated: 31-05-2025.
II) JKPCC/Sc./OA-190/2025/302; dated: 19-05-2025.**

Sir,

Kindly refer to this office No. JKPCC/Sc./OA-190/2025/383-386; dated: 31-05-2025 and JKPCC/Sc./OA-190/2025/302; dated: 19-05-2025, on the above captioned subject. In this connection, you are again requested to share the following information with J&K Pollution Control Committee at the earliest.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.
7. Technical and operational details of the two STPs operating in the lake area.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 20.6.25

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.



**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu,
180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

The Deputy Commissioner,
Srinagar.

REMINDER III

No.: JKPC/Sc./OA- 190/2025/ 611- 614

Date: 03-07-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News Item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

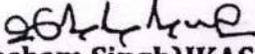
Ref: I) JKPC/Sc./OA-190/2025/391-394; dated: 31-05-2025.
II) JKPC/Sc./OA-190/2025/520-523; dated: 20.06.2025.

Sir,

Kindly refer to this office No. JKPC/Sc./OA-190/2025/391-394; dated: 31-05-2025, and JKPC/Sc./OA-190/2025/520-523; dated: 20.06.2025, on the subject cited above. As such, you are again requested to share the following information with J&K Pollution Control Committee by or before **10.07.2025** for further needful compliance.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc..

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 3-7-25

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Commissioner,
Srinagar Municipal Corporation,
Srinagar.**

REMINDER V

No.: JKPCC/Sc./OA- 190/2025/715

Date: 30 -07-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

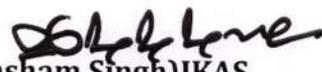
**Ref: I) JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025.
II) JKPCC/Sc./OA-190/2025/383-386; dated: 31-05-2025.
III) JKPCC/Sc./OA-190/2025/302; dated: 19-05-2025.
IV) JKPCC/Sc./OA-190/2025/611-614; dated: 03.07-2025.**

Sir,

With reference to this office No. JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025, No. JKPCC/Sc./OA-190/2025/383-386; dated:31-05-2025, No. JKPCC/Sc./OA-190/2025/302; dated:19-05-2025 and JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025, on the above captioned subject, you are again requested to share the following information with J&K PCC by or before 10.08.2025, for needful compliance to Hon'ble NGT.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.
7. Technical and operational details of the two STPs operating in the lake area.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary

30.7.25

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**Jammu and Kashmir
Pollution Control Committee**

chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Commissioner,
Srinagar Municipal Corporation,
Srinagar.**

URGENT

REMINDER V

No.: JKPCC/Sc./OA- 190/2025/842

Date: 11 -08-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

**Ref: I) JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025.
II) JKPCC/Sc./OA-190/2025/383-386; dated: 31.05.2025.
III) JKPCC/Sc./OA-190/2025/302; dated: 19.05.2025.
IV) JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025.
V) JKPCC/Sc./OA-190/2025/715; dated: 30.07.2025.**

Sir,

With reference to this office No. JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025, No. JKPCC/Sc./OA-190/2025/383-386; dated:31-05-2025, No. JKPCC/Sc./OA-190/2025/302; dated:19-05-2025 and JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025, on the above captioned subject, you are again requested to share the following information with J&K PCC by or before **20.08.2025**, for needful compliance to Hon'ble NGT.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.
7. Technical and operational details of the two STPs operating in the lake area.

It is pertinent to mention here that case is listed for hearing on **01.09.2025**.

Yours faithfully,


(Ghansham Singh)KAS

Member Secretary 11.8.25

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B

*Amrinder***Jammu and Kashmir
Pollution Control Committee**chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008**The Commissioner,
Srinagar Municipal Corporation,
Srinagar.****URGENT**

No.: JKPCC/Sc./OA-190/2025/949

REMINDER VI

Date: 22-08-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".Ref: I) JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025.
II) JKPCC/Sc./OA-190/2025/383-386; dated: 31.05.2025.
III) JKPCC/Sc./OA-190/2025/302; dated: 19.05.2025.
IV) JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025.
V) JKPCC/Sc./OA-190/2025/715; dated: 30.07.2025.
VI) JKPCC/Sc./OA-190/2025/842; dated: 11.08.2025.

Sir,

With reference to this office No. JKPCC/Sc./OA-190/2025/516-519; dated: 20.06.2025, No. JKPCC/Sc./OA-190/2025/383-386; dated:31-05-2025, No. JKPCC/Sc./OA-190/2025/302; dated:19-05-2025, JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025 and JKPCC/Sc./OA-190/2025/842; dated: 11.08.2025, on the above captioned subject, you are again requested to share the following information with J&K PCC by or before **25.08.2025**, for needful compliance to Hon'ble NGT.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.
7. Technical and operational details of the two STPs operating in the lake area.

It is pertinent to mention here that case is listed for hearing on **01.09.2025**.

Yours faithfully,

26/8/25
(Ghansham Singh)JKAS
Member Secretary

22.8.25

**Jammu and Kashmir
Pollution Control Committee**
chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com
0191 – 2472881, 2476925



Amrta - 4

28

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

The Deputy Commissioner,
Srinagar.

No.: JKPC/Sc./OA- 190/2025/ *391-394*

Date: *31-05-2025*

Sub: Hon'ble NGT order dated 29.04.2025 in O.A 190/2025 News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

Kindly refer to the above captioned subject. In this connection, I am to convey that Hon'ble NGT Order dated 29-04-2025 in O.A No. 190/2025 titled News item titled "**Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025**" (copy enclosed). The observations of the Hon'ble NGT in the aforesaid O.A are as under:-

"The news article relates to the pollution and encroachments in the Brari Nambal water body in Srinagar. As per the news article, Brari Nambal is a historically significant water body situated in the heart of Srinagar's Downtown area. The article highlights that the lake, which once had clear and sparkling waters, is now reduced to a stagnant, foul smelling, and garbage-ridden site. It further states that the water body holds immense ecological importance for Dal Lake, as it plays a vital role in regulating its hydrology. The article reports that Brari Nambal has suffered years of neglect, largely due to the absence of sustained conservation measures, widespread encroachments, and unchecked pollution. A conservation project was reportedly formulated in 2015, following a media campaign, but the article claims that no substantial implementation has taken place since.

According to the news item, the deterioration of Brari Nambal began in the 1970s when its natural outflow channel, Nallah Mar, was filled in. This significantly disrupted the water body's hydrology and resulted in stagnation. The article mentions that although a 468-metre conduit was later constructed to connect Brari Nambal with the Jhelum River at Fateh Kadal, its functionality is limited. The lake's water outflow depends on the water level in the Jhelum, when the river level is high, the regulatory gate is kept closed, which further hinders circulation.

The news item states that no scientific studies have been undertaken to support the restoration of Brari Nambal. It also notes that a significant portion of the lake has been encroached upon, especially from the Baba Demb side. In the

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absence of regulation, illegal shops and structures have emerged along its banks. Additionally, the area is reportedly being used as a dumping ground for plastic and other nonbiodegradable waste and even as a loading point for trucks.

The news item emphasises an urgent need to improve water circulation within the lake. It suggests possible measures such as constructing a waterway along roads branching from the old Nallah Mar route or re-establishing a hydrological connection between Brari Nambal and Anchar Lake."

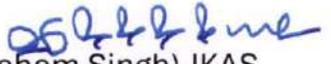
In this connection, it is requested to share the following information with J&K Pollution Control Committee.

1. Land record pertaining to Brari Nambal.
2. Total area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.

The information as above is urgently required in connection with the case referred to above.

Yours faithfully,

Encl: As above.


(Ghansham Singh) JKAS

 Member Secretary 31.5.25
J&K PCC, Jammu

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu,
180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

30

**The Deputy Commissioner,
Srinagar.**

No.: JKPC/Sc./OA- 190/2025/520-523

Date: 20-06-2025

**Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled
"Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal
Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".**

Ref: JKPC/Sc./OA-190/2025/391-394; dated: 31-05-2025.

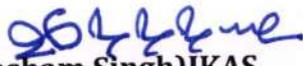
Sir,

Kindly refer to this office No. JKPC/Sc./OA-190/2025/391-394; dated: 31-05-2025,
wherein it was requested to share the following information with J&K Pollution Control
Committee.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.

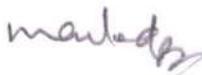
As such, it is again requested to kindly share the requisite information as above at the earliest for needful compliance.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 20.6.25

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.



**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Deputy Commissioner,
Srinagar.**

URGENT

REMINDER V

No.: JKPCC/Sc./OA- 190/2025/844

Date: 11 -08-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Ref: I) JKPCC/Sc./OA-190/2025/391-394; dated: 31.05.2025.

II) JKPCC/Sc./OA-190/2025/520-523; dated: 20.06.2025.

III) JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025.

IV) JKPCC/Sc./OA-190/2025/716; dated: 30.07.2025.

Sir,

Kindly refer to this office No. JKPCC/Sc./OA-190/2025/391-394; dated: 31-05-2025, JKPCC/Sc./OA-190/2025/520-523; dated: 20.06.2025 and JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025 and JKPCC/Sc./OA-190/2025/716; dated: 30.07.2025, on the subject cited above. As such, you are again requested to share the following information with J&K Pollution Control Committee by or before **20.08.2025** for further needful compliance.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.

It is pertinent to mention here that case is listed for hearing on **01.09.2025**.

Yours faithfully,

(Ghansham Singh)JKAS

84 Member Secretary 11.8.25

*mailed
B*

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
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**The Deputy Commissioner,
Srinagar.**

MOST URGENT

REMINDER VI

No.: JKPCC/Sc./OA- 190/2025/950

Date: 22-08-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Ref: I) JKPCC/Sc./OA-190/2025/391-394; dated: 31.05.2025.
II) JKPCC/Sc./OA-190/2025/520-523; dated: 20.06.2025.
III) JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025.
IV) JKPCC/Sc./OA-190/2025/716; dated: 30.07.2025.
IV) JKPCC/Sc./OA-190/2025/844; dated: 11.08.2025.

Sir,

Kindly refer to this office No. JKPCC/Sc./OA-190/2025/391-394; dated: 31-05-2025, JKPCC/Sc./OA-190/2025/520-523; dated: 20.06.2025 and JKPCC/Sc./OA-190/2025/611-614; dated: 03.07.2025 and JKPCC/Sc./OA-190/2025/716; dated: 30.07.2025, on the subject cited above. As such, you are again requested to share the following information with J&K Pollution Control Committee by or before **30.08.2025** for further needful compliance.

1. Land record pertaining to Brari Nambal.
2. Total Area encroached out of the lake area.
3. List of establishments that have encroached upon the lake area.
4. No. of drains discharging into the lake and quantum of discharge per day.
5. Existing facilities for the treatment of liquid and solid waste.
6. Future Action Plan for conservation of lake with special emphasis for eviction of encroachments, liquid waste management, and solid waste management including plastic waste, e-waste etc.

It is pertinent to mention here that case is listed for hearing on **01.09.2025**.

Yours faithfully,


(Ghansham Singh)JKAS

Member Secretary

22-8-25

**Jammu and Kashmir
Pollution Control Committee**
chairman87jkspcb@gmail.com
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Complex
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Silk Factory Road
Rajbagh, Srinagar, 190 008

**Vice Chairman
J&K Lakes Conservation & Management Authority,
Srinagar.**

No.: JKPC/Sc./OA- 190/2025/512-515

Date: 20-06-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Ref: JKPC/Sc./OA-190/2025/387-390; dated: 31-05-2025.

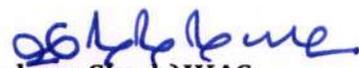
Sir,

Kindly refer to this office No. JKPC/Sc./OA-190/2025/387-390; dated: 31-05-2025, wherein it was requested to share the following information with J&K Pollution Control Committee.

1. The recorded area of the Lake and the present area.
2. Action Plan for Lake Conservation and Management.
3. Technical and operational details of the two STPs operating in the lake area.

As such, it is again requested to kindly share the requisite information as above at the earliest for needful compliance.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 20.6.25

Copy to the:

1. Commissioner/Secretary to the Government, Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
3. Regional Director, Pollution Control Committee, Kashmir for information and necessary action.

marked

**Jammu and Kashmir
Pollution Control Committee**
chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
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Parivesh Bhavan, Forest
Complex
Transport Nagar, Jammu, 180
006
Silk Factory Road
Rajbagh, Srinagar, 190 008

**Vice Chairman
J&K Lakes Conservation & Management Authority,
Srinagar.**

REMINDER III

No.: JKPC/Sc./OA- 190/2025/633

Date: 16-07-2025

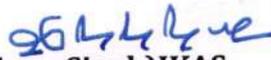
Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

With reference to this office No. JKPC/Sc./OA-190/2025/387-390; dated: 31-05-2025 and No. JKPC/Sc./OA-190/2025/512-515; dated: 20.06.2025, you are again requested to share the following information with J&K Pollution Control Committee by or before **18.07.2025**.

1. The recorded area of the Lake and the present area.
2. Action Plan for Lake Conservation and Management.
3. Technical and operational details of the two STPs operating in the lake area.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 16.7.25

marked

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Parivesh Bhavan, Forest Complex
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Rajbagh, Srinagar, 190 008

**Vice Chairman
J&K Lakes Conservation & Management Authority,
Srinagar.**

REMINDER IV

No.: JKPC/Sc./OA- 190/2025/717

Date: 30-07-2025

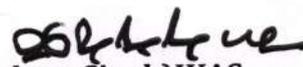
Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

With reference to this office No. JKPC/Sc./OA-190/2025/387-390; dated: 31-05-2025, No. JKPC/Sc./OA-190/2025/512-515; dated: 20.06.2025 and JKPC/Sc./OA-190/2025/633; dated: 16.07.2025, you are again requested to share the following information with J&K Pollution Control Committee by or before **05.08.2025**.

1. The recorded area of the Lake and the present area.
2. Action Plan for Lake Conservation and Management.
3. Technical and operational details of the two STPs operating in the lake area.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary

30.7.25

marked

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Parivesh Bhavan, Forest Complex
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Vice Chairman
J&K Lakes Conservation & Management Authority,
Srinagar.

URGENT

REMINDER V

No.: JKPC/Sc./OA- 190/2025/843

Date: 11 -08-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

With reference to this office No. JKPC/Sc./OA-190/2025/387-390; dated: 31-05-2025, No. JKPC/Sc./OA-190/2025/512-515; dated: 20.06.2025, JKPC/Sc./OA-190/2025/633; dated: 16.07.2025 and No. JKPC/Sc./OA-190/2025/717; dated: 30.07.2025 on the subject cited above, you are again requested to share the following information with J&K Pollution Control Committee by or before **20.08.2025**.

1. The recorded area of the Lake and the present area.
2. Action Plan for Lake Conservation and Management.
3. Technical and operational details of the two STPs operating in the lake area.

It is pertinent to mention here that case is listed for hearing on **01.09.2025**.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 11-8-25

marked
by

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Rajbagh, Srinagar, 190 008

**Vice Chairman
J&K Lakes Conservation & Management Authority,
Srinagar.**

URGENT

REMINDER VI

No.: JKPC/Sc./OA- 190/2025/ 948

Date: 22-08-2025

Sub: Hon'ble NGT Order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

With reference to this office No. JKPC/Sc./OA-190/2025/387-390; dated: 31-05-2025, No. JKPC/Sc./OA-190/2025/512-515; dated: 20.06.2025, JKPC/Sc./OA-190/2025/633; dated: 16.07.2025 and No. JKPC/Sc./OA-190/2025/717; dated: 30.07.2025 and No. JKPC/Sc./OA-190/2025/843; dated: 11.08.2025 on the subject cited above, you are again requested to share the following information with J&K Pollution Control Committee by or before **25.08.2025**.

1. The recorded area of the Lake and the present area.
2. Action Plan for Lake Conservation and Management.
3. Technical and operational details of the two STPs operating in the lake area.

It is pertinent to mention here that case is listed for hearing on **01.09.2025**.

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary 22-8-25

**Jammu and Kashmir
Pollution Control Committee**
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**Regional Director,
J&K Pollution Control Committee,
Jammu, Kashmir.**

No.: JKPCC/Sc./OA- 190/2025/301

Date: 19-05-2025

Sub: O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Ref: Hon'ble NGT order dated 29.04.2025.

Sir,

Please refer to the subject and reference cited above. In this connection, I am to convey that Hon'ble NGT has made following observations in the matter of O.A No. 190/2025 titled **News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025"**.

"The news article relates to the pollution and encroachments in the Brari Nambal water body in Srinagar. As per the news article, Brari Nambal is a historically significant water body situated in the heart of Srinagar's Downtown area. The article highlights that the lake, which once had clear and sparkling waters, is now reduced to a stagnant, foulsmelling, and garbage-ridden site. It further states that the water body holds immense ecological importance for Dal Lake, as it plays a vital role in regulating its hydrology. The article reports that Brari Nambal has suffered years of neglect, largely due to the absence of sustained conservation measures, widespread encroachments, and unchecked

26/05/25

pollution. A conservation project was reportedly formulated in 2015, following a media campaign, but the article claims that no substantial implementation has taken place since.

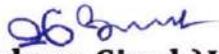
The news item states that no scientific studies have been undertaken to support the restoration of Brari Nambal. It also notes that a significant portion of the lake has been encroached upon, especially from the Baba Demb side. In the absence of regulation, illegal shops and structures have emerged along its banks. Additionally, the area is reportedly being used as a dumping ground for plastic and other non-biodegradable waste and even as a loading point for trucks."

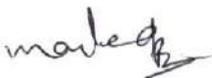
In the light of above you are requested to share with this office a factual status report w.r.t following

- a) Actual area of the lake and present status.
- b) Factors responsible for water stagnation in the Brari Nambal Lake.
- c) Status of encroachments along the lake.
- d) Status of dumping of garbage in the lake.

The report should reach this office by or before **30.05.2025**

Yours faithfully,


(Ghansham Singh)JKAS
Member Secretary
19.5.25



**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

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Annexure - 7

40
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Silk Factory Road
Rajbagh, Srinagar, 190 008

Regional Director,
J&K Pollution Control Committee,
Kashmir.

No.: JKPCC/Sc./OA- 190/2025/*395*

Date: *31* -05-2025

Sub: Hon'ble NGT order dated 29.04.2025 in O.A 190/2025 titled News item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Sir,

Please refer to this office letter No. JKPCC/Sc/OA190/2025/301 dated 19-05-2025 on the above captioned subject. In this connection, you are requested to submit the information with respect to the following:

- 1) Operational performance of 02 nos. STPs operational around the Brari-Nambal lake for the last 2 years.
- 2) Monthly water quality analysis report of the Brari Nambal lake.

Yours faithfully,

Ghansham Singh
(Ghansham Singh) JKAS

Member Secretary *31-5-25*
J&K PCC, Jammu

B

mailed

Annexure A**Department of Ecology, Environment & Remote Sensing**Paryavaran Bhawan, Gladni, Narwal Jammu Ph. 0191-2474553/
SDA Colony Bemina, Srinagar-Ph. 0194-2494585

Website: www.jkdeers.jk.gov.in email: dir-jkers@jk.gov.in

Member Secretary,
J&K Pollution Control Committee
J&K Govt., Jammu

No: DEERS-SCTF/8/2025-05/1/56820/2025

Dated: 26-06-2025

Subject: Submission of Land-Use / Land-Cover Change Analysis for Brari Nambal (OA 190/2025 before Hon'ble NGT)

Sir,

Kindly refer to your letters No. JKPC/Sc./OA-190/2025/379-382 dated 31-05-2025 and reminder No. JKPC/Sc./OA-190/2025/512-516 dated 10-06-2025 seeking a satellite-based assessment of historical land-use dynamics around Brari Nambal (Bab Demb) for inclusion in the affidavit to be filed before the Hon'ble National Green Tribunal (NGT).

In this regard it is to submit that the Land-Use / Land-Cover (LULC) Change Analysis Report for the period October 2003 - March 2025 has been prepared by this Department. The same is enclosed as Annexure-A. Hence submitted for favour of necessary action at your end please

Issued with the approval of Director.

Yours faithfully,

(Majid Farooq)

Staff officer to Director

Ecology, Environment & Remote Sensing
J&K, Jammu

ANNEXURE-A

STATUS REPORT ON LANDUSE/LANDCOVER CHANGE ANALYSIS OF BRARI-NAMBAL**1. INTRODUCTION**

Brari Nambal also called *Bab Demb*, situated on the north-western fringe on one of the basins of Dal Lake, has an area of about 43 ha and its saucer-shaped basin is connected to the Gagribal basin of Dal Lake through a channel called Chinar-Bagh Nallah passing through Nowpora. The water-body once drained naturally through the Mar Canal, offering both navigation and periodic flushing; that outflow corridor was filled

during the 1970s, a land-use intervention that reshaped local hydrodynamics and progressively isolated the lagoon from its upstream-downstream network. Besides this, a number of ephemeral water channels and drains enter the lake basin from the human settlements and discharge large quantities of wastewater. The peripheral catchment of Brari Nambal is composed of thickly populated areas of Srinagar city and, due to the closure of Nallah Mar, it has become an ecological sick lagoon without any flushing of water. The topography of the basin around Brari Nambal lagoon is such that all the drains bringing in huge quantities of sewage find their way into the lagoon.

2. MATERIALS AND METHODS

Cloud-free, pan-sharpened optical scenes for two benchmark dates: (i) an **IKONOS-2** multispectral image (1 m panchromatic, 4 m MS) captured on 18 October 2003 available with the department, and (ii) a **Maxar WorldView-3** strip (0.3 m panchromatic, 1.2 m MS) collected on 22 March 2025 from Google Earth. Both scenes were geometrically corrected and referenced to WGS 84 / UTM Zone 43 N. To ensure strict spatial comparability, the 2025 image was co-registered to the 2003. The datasets were clipped with the lagoon boundary with a buffer of 50m having area of 57.88 ha. Given the fine spatial resolution, **11** land-use/land-cover (LULC) categories were mapped through **on-screen visual interpretation and digitisation** in ArcGIS. The statistics were derived for both the years and change detection proceeded through comparison: the two vector layers were spatially intersected to generate a **change matrix**. The resulting change matrix and accompanying thematic maps provide a basis for assessing two decades of land-use dynamics around Brari Nambal and inform targeted management interventions.

3. RESULTS

The post-classification comparison reveals substantial reconfiguration of land cover in the Brari Nambal lagoon and its 50 m fringe between 2003 and 2025 (Table-1). The total mapped area remains constant at 57.88 ha, confirming positional consistency; however, class-wise gains and losses are pronounced.

The most striking transition is the expansion of built-up surfaces, which rise from 4.32 ha to 12.12 ha—an increase of 180 % (± 0.05 ha). Complementing this trend, open nearly doubles to 2.58 ha (+77 %), reflecting landfilling in the lagoon.

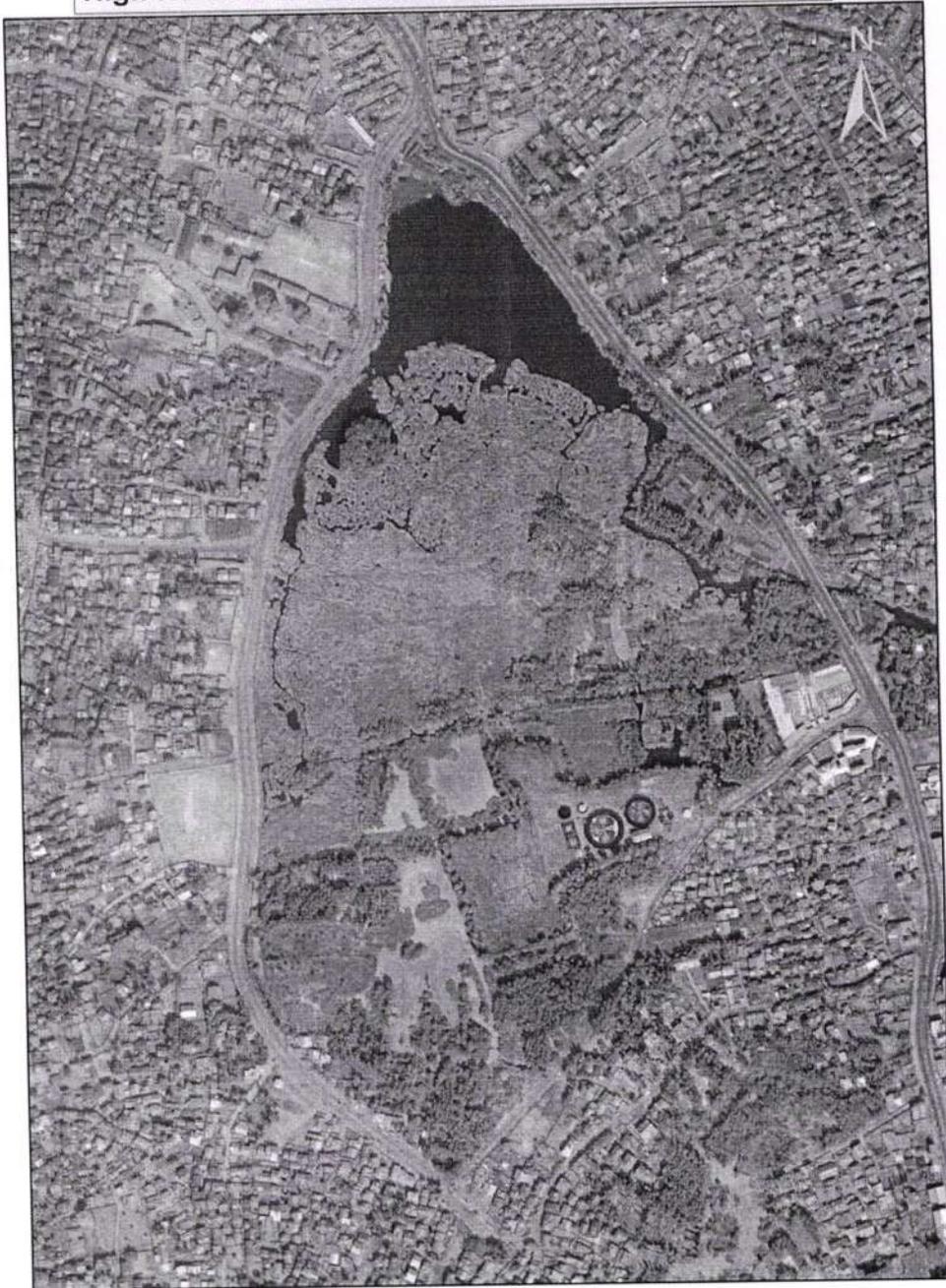
Hydrologically, two opposing patterns emerge. **Open water nearly doubles**—from 4.85 ha to 10.69 ha (+120 %) largely due to seasonal change in the emergent/floating vegetation. The **area under sewage treatment plant (STP)** complex expands by 0.53 ha (+21.6 %), denoting augmentation of wastewater-handling capacity. Sewage Line

has been established around the eastern periphery of the Lagoon.

Table-1: Table showing land use/land cover change analysis between 2003 and 2025

LULC 2003	Area (Ha) 2003	LULC 2025	Area (Ha) 2025	% Change
Agriculture	0.93	Agriculture	0.63	-31.90
Built-up	4.32	Built-up	12.11	180.27
Floating vegetation	19.84	Floating vegetation	18.30	-7.79
Open Land	1.46	Open Land	2.58	76.84
Open Water	4.85	Open Water	10.68	120.33
Park	0.54	Park	0.38	-29.82
Plantation	17.22	Plantation	3.09	-82.0
Playground	0.73	Playground	0.71	-2.82
Road	5.48	Road	6.18	12.80
STP	2.44	STP	2.97	21.60
Stream	0.03	Stream	0.05	65.81
		Sewer Line	0.15	-
Total	57.87		57.87	

High Resolution Satellite Image of Brari-Nambal 2003



IKONOS-2 Satellite Image of 18 October 2003

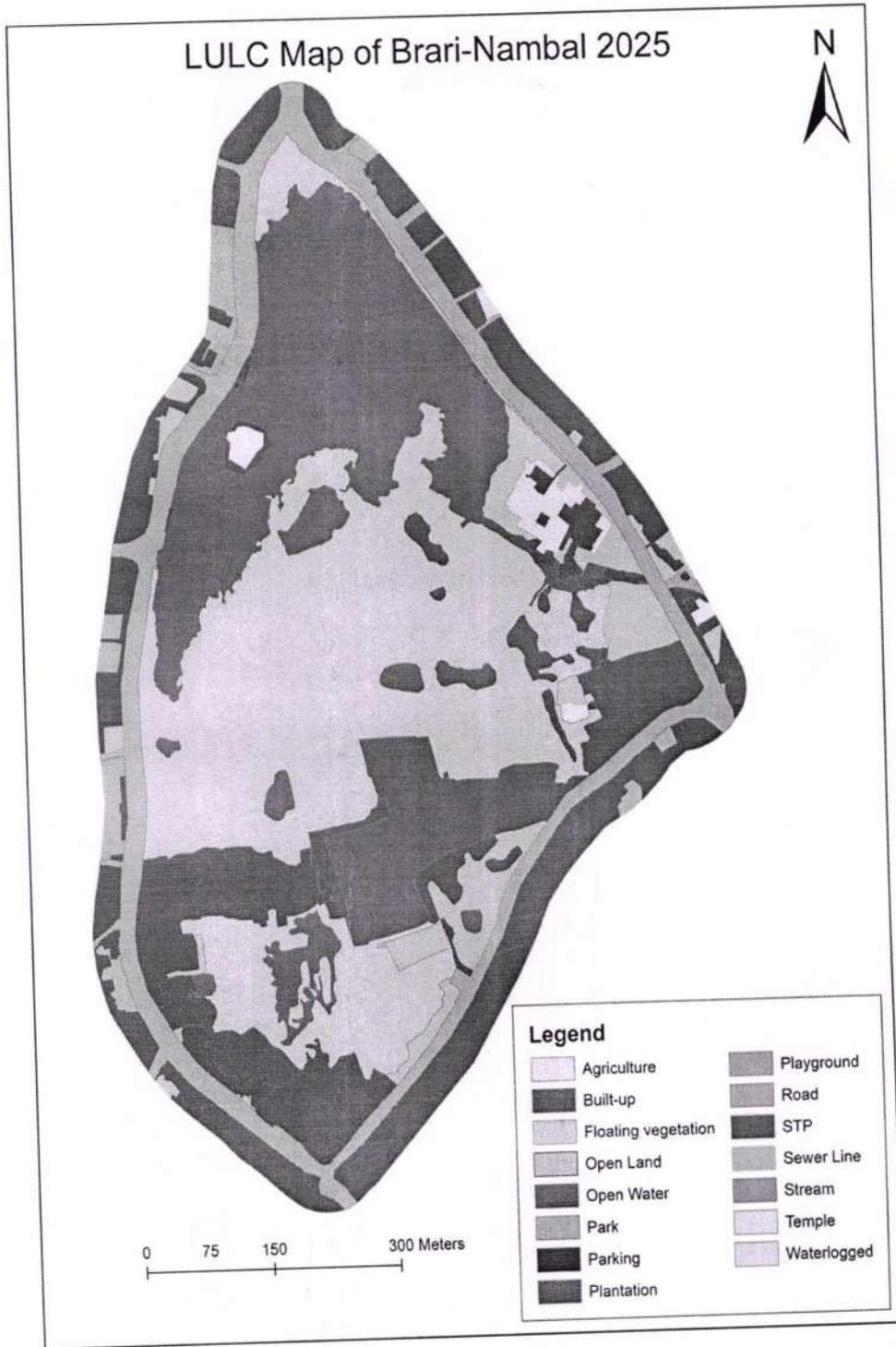
High Resolution Satellite Image of Brari-Nambal 2025



Maxar WorldView-3 Satellite Image 22 March 2025



Landuse/Landcover Map of Brari Nambal derived using IKONOS-2 Satellite Image of 18 October 2003



Landuse/Landcover Map of Brari Nambal derived **Maxar WorldView-3** Satellite Image 22 March 202



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR

Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirectorkmr@gmail.com, Tel/fax 0194-2311842

><<

Member Secretary
 J&K Pollution Control Committee,
 Jammu

NO:- NO:-PCC/RDK// Lab- Coord /OA/ 25-26/ 20-22 Dated:- 22/08/2025

Subject:-OA NO.190/2025 News Item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025"

Reference :- Your letter no.JKPCC/Sc./oa-190/2025/395 dated19/05/2025.

Sir,

Apropos to the subject and reference cited above, kindly find enclosed herewith the detailed inspection report of Barinambal Lagoon for favour of information and further necessary action please

S (A) (AN)

Yours faithfully

(Handwritten signature)

23.8.25

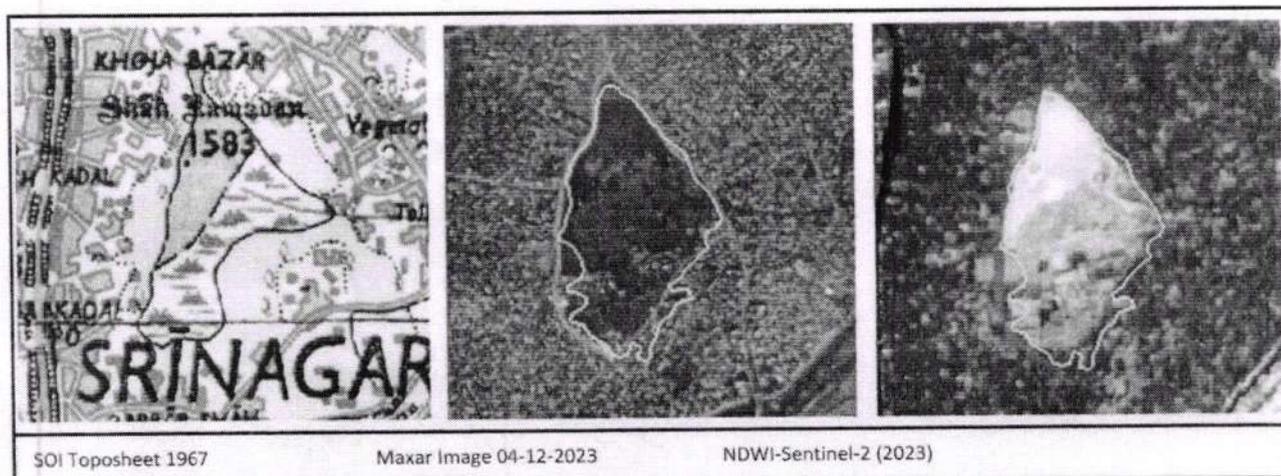
(Abhijeet Joshi) SFS
 Regional Director

Copy to:-

1. Lab Coordinator for information and necessary follow up action.
2. P A to Chairman JKPC, Jammu for information to worthy Chairman

INSPECTION REPORT OF BARINAMBAL

Barinambal Lagoon is a small but ecologically important water body located within the Dal Lake ecosystem in Srinagar, Jammu & Kashmir at $34^{\circ} 5' 9.290''$ N/ $74^{\circ} 48' 53.174''$ E. The area of Barinambal Lagoon as per Revenue record is 43.0 ha the GIS image shows the area of lake is 41.71 ha (Source DEERS)



The lagoon is interconnected with Dal lake through Nowpora channel channels and is ecologically important as it helps to regulate hydrology of Dal Lake by releasing its surplus waters into river Jhelum via a conduit at Fateh Kadal area. Once known for its ecological richness and scenic beauty the lagoon is facing severe ecological crisis due to rapid and unplanned urbanization, The main environmental issues are excessive weed growth, encroachment reduction in water clarity etc. While restoration efforts have included building walkways, ornamental fencing, fountains, a food court, and a jetty view point . In compliance to the directions the lagoon was inspected in month of May.2025 and June 2025 and following observations were made:-

1. STATUS OF SEWAGE MANAGEMENT

Disposal of untreated sewage into any water body is the prime reason for degrading the quality of water. Such practice leads to many problems like eutrophication, spread of diseases, and augmentation of demand parameters like biochemical oxygen demand and depletion of dissolved oxygen etc. During the current inspection it was observed that the management of sewage in Babadem area is poor as two drains near Babadem area gets emptied into the lagoon which is main source of pollution that has affected the overall health

of the lagoon .The accumulation of untreated sewage into the lagoon has made the lagoon stinking.

It has been observed that two Sewage Treatment Plants (STPs), with treatment capacities of 16.1 MLD and 17.1 MLD respectively, are located in the vicinity of the Barinambal area. Of these, one STP is operated and maintained by the Lakes Conservation and Management Authority (LCMA), which discharges its treated effluent into the lagoon. The other STP, commissioned by the Urban Environmental Engineering Department (UEED), releases its waste partially into both the lagoon and the River Jhelum.

However, both STPs have been found not operating as per the prescribed permissible treatment standards (Hon'ble NGT) Consequently, a substantial volume of inadequately treated sewage is being discharged into the lagoon. This has resulted in a marked deterioration of water quality, characterized by elevated levels of Biological Oxygen Demand (BOD), Chemical Oxygen Demand (COD), and nutrient concentrations. .Analysis report is enclosed as **Annexure-1**





Discharge of untreated waste into lagoon

2. STATUS OF SOLID WASTE MANAGEMENT

During the inspection of the lagoon, both biodegradable and non-biodegradable solid waste was observed scattered along the periphery and at certain locations viz, Koolipora, Baba Demb, Feth Kadal entry, Near Shar Khas Gate and within the lagoon. However, majority of the lagoon area appeared to be free from solid waste accumulation.

To prevent further ingress of waste from the Dal entry point, a metallic bar screen has been installed. The arrested solid waste is manually lifted and cleaned at regular intervals. Similar bar screens were also found at the exit point where Barinambal water flows into the Jhelum River, serving a similar purpose.

Despite these measures, a section of the lagoon is being misused as an informal dumping ground by local recyclers (kabadi wallas), particularly for plastic and other non-biodegradable materials. This unauthorized activity poses a significant threat to the ecological health of the lake.

3. STATUS OF MACROPHYTES

Excessive nutrient inflow from surrounding catchment areas, combined with the decomposition of macrophytes within the lagoon, has led to rampant vegetation growth, adversely impacting the lake's ecological balance. A strategic and comprehensive management plan is urgently needed to control the proliferation of aquatic weeds.

The lagoon is notably infested with emergent macrophytes, particularly in zones where treated wastewater from the Sewage Treatment Plant (STP) is discharged. This nutrient-rich effluent—especially high in nitrogen and phosphorus—has triggered frequent algal blooms, further deteriorating water quality and threatening aquatic life.



Emergent Macrophytes within Barinambal Lagoon

3. COMMERCIAL ACTIVITIES

The commercial establishments lining the Brari Nambal Lagoon, particularly along the Baba Demb side, are mostly informal markets—including scrap dealers, automotive repair shops, Service stations second-hand goods, plant nurseries, and small roadside vendors. In fact, the area has effectively become a makeshift market for various goods, often accompanied by the dumping of waste and non-biodegradable materials

5. Water Quality Assessment of Barinambal Lagoon .

During the inspection water samples were collected at **4 locations** from Barinambal Lagoon. The water samples of these locations were analysed for various Physico-chemical and Microbiological parameters which include some key parameters such as pH, DO, BOD, Feecal coliform which are critical to ascertain the status and water quality. The water quality analysis data is enclosed as **Annexure-II**

The analysis of samples collected at different locations indicate that **water quality in all monitoring locations does ^{not} meet** primary water quality criteria i.e 'Class B' (Out door Bathing Organised) in terms Dissolved Oxygen Biochemical Oxygen Demand and feecal coliform which can be attributed to addition of sewage /domestic waste into the water body.



Water quality Monitoring

Encroachment of Barinambal lagoon:-

On the basis of inspection it seems that Bari Nambal lagoon is facing significant encroachment, leading to a reduction in its size and contributing to its degradation. However to know the exact encroachment of the water body A formal communication has been sent to the District Development Commissioner, Srinagar, requesting verified details of encroached portions. Response from their side is awaited. *letter enclosed as annexure 3.*

NO:-PCC/RDK/W.Lab/25-26/insp/10

Dated:-22/08/2025
 I/C Water Lab
 Srinagar

Regional Director
 Kashmir



J&K Pollution Control Committee
Rajbagh, Srinagar Kashmir

Report No:-PCC/ROK/W.Lab/AR/25-26/49
Date:-22/08/2025

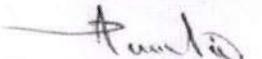
Performance report of Various STPs around Barinambal Lagoon
Analysis report

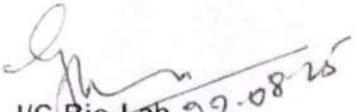
S.no		STP BARINAMBAL LCMA (16.1 MLD)		STP BARINAMBAL UEED (17.1 MLD)		Norms as per Hon,ble NGT	SEWAGE TREATMENT FINAL EFFLUENT STANDARDS (AS NOTIFIED BY MOEF & CC)13/10/2017
		RAW	FINAL	RAW	FINAL		
	Date of Sampling	18-08-2025		18-08-2025			
		23.2		23.2		-	
1	Air Temperature					-	
2	Water Temperature	24.5	24	24.3	24.1	-	
3	pH	6.96	7.24	7.1	7.2	5.5 to 9.0	6.5 to 9.0
4	Dissolved Oxygen	-	5.2	-	1.0	-	-
5	Chemical Oxygen Demand	432.0	112.0	392.0	192	50.0	-
6	*Biochemical Oxygen Demand for 3days at 27°C*	109	18.70	82	37	10.0	30.0
7	Phosphate(PO4-P)	1.598	1.479	1.593	1.48	1.0	-
8	Ammonical Nitrogen (NH3-N)	20.32	16.44	21.37	20.6	-	-
9	Chloride	56.0	52.0	62.0	52.0	-	-
10	Total Suspended Solids	-	83.0	-	138.0	20.0	<100
11	Total Dissolved Solids	314.0	217.0	342.0	304.0		
11	Faecal Coliform(CFU/100ML)	-	490000	-	840000.0	100 desirable -230 Permissible	<1000

It is advised that treated water from the STPs should be utilized for activities like irrigation, construction, industrial use etc instead of discharging it directly into the water bodies so that water bodies can be prevented from further deterioration

All values are in mg/l except p H, & Temperature

Note :- This analysis report is confined only to the samples analysed


 I/C Water Lab 22/08/25


 I/C Bio-Lab 22-08-25



The J&K Pollution Control Committee
Rajbagh, Srinagar Kashmir

Report No:-PCC/ROK/W.Lab/AR/25-26/50

Date:-22/08/2025

Water Quality Characteristics of Brari Nambal for the Month of August 2025

S.No	Parameters	Brari Nambal Inlet	Brari Nambal (Near Gousia Market)	Opp. M.P.M.L.H. School	Brari Nambal Outlet	Primary water quality criteria for Bathing (class B)
Date of Sampling		18-08-2025	18-08-2025	18-08-2025	18-08-2025	
1	Air Temperature	23.00	23.10	23.20	23.20	-
2	Water Temperature	26.0	25.60	25.50	25.60	-
3	pH	7.10	7.01	7.18	7.14	6.5 -8.5
4	Conductivity	247.00	254.00	264.00	275.00	-
5	TDS	133.00	136.00	146.00	147.00	-
6	Dissolved Oxygen	1.20	1.50	1.90	2.10	≥ 5mg/l
7	Chemical Oxygen Demand	56.00	64.0	72.00	80.0	-
8	*Biochemical Oxygen Demand for 3days at 27°C*	7.50	6.80	8.10	10.00	≤ 3mg/l
9	Phosphate(PO ₄ -P)	0.075	0.1	0.223	0.222	-
10	Ammonical Nitrogen (NH ₃ -N)	1.76	2.38	3.40	3.48	-
11	Sulphate (SO ₄)	13.02	16.21	20.30	18.930	-
12	Hardness	126.00	138.00	202.00	236.00	-
13	Calcium (Ca)	36.87	44.88	40.88	40.08	-
14	Magnesium (Mg)	8.26	6.31	24.30	33.04	-
15	Total Alkalinity	142.00	130.00	128.00	136.00	-
16	Chloride	14.00	16.00	18.00	20.00	-
17	Turbidity(NTU)	11.00	16.00	12.000	16.00	-
18	Nitrate Nitrogen(NO ₃ -N)	0.048	0.088	0.032	0.088	-
19	Nitrite Nitrogen (NO ₂ -N)	0.137	0.121	0.134	0.1630	-
20	Sodium	15.00	10.00	10.00	12.00	-
21	Potassium	7.0	3.0	3.0	5.0	-
22	Faecal Coliform(CFU/100ML)	54000	350000	29000	79000	500 desirable -2500 Max

All values are in mg/l except pH, Conductivity Turbidity & Temperature

This analysis report is confined only to the samples analysed

I/C Water Lab

22/08/25

I/C Bio-Lab

22.08.25



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR

Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008
www.jkspeb.in Email: regionaldirectorkmr@gmail.com, Tel/fax

Hon'ble NGT Matter

The District Development Commissioner
Srinagar

NO:- NO:-PCC/RDK// Lab- Coord /NGT / 25-26/09 - 11

Dated:- 13/05/2025

Subject: Request for Area Details of Barinambal Lagoon as per Revenue Records.

Reference:- OA NO.190/2025 News Item titled "Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's lagoon appearing in Greater Kashmir dated 13.04.2025"

Sir

In reference to the subject cited above, kindly provide the total area of Barinambal Lagoon, along with precise locational details of any encroached portions, if any, within the lagoon's overall expanse.

This information is essential for necessary follow-up action in compliance with the Hon'ble NGT order regarding pollution and encroachment in Barinambal Lagoon. A timely response will be greatly appreciated, as it will aid in accurate reporting and documentation.

Kindly ensure that verified details are communicated at the earliest.

Yours faithfully

(Abhijeet Joshi) SFS
Regional Director

Copy to:-

1. Member Secretary,JKPCC Jammu for information This is in response to your letter no JKPCC/OA190.2025 301 dated 19/05/2025
2. District Officer PCC Srinagar for information and follow up action.



J&K Lake Conservation & Management Authority

Dockyard Complex, Ishber Nishat, Srinagar, 191121
 Website: www.jklcma.jk.gov.in email: vicechairman-jklcma@jk.gov.in Phone No. 0194-4501426

The Member Secretary,
 J&K Pollution Control Committee,
 Srinagar.

No: LCMA/ 789/2607

Dated: 28-08-2025.

Subject: Hon'ble NGT Order dated: 29-04-2025 in O.A No. 190/2025 titled News Item titled " Brari Nambal: A stark failure Successive regimes failed to restore glory of Dal Lake's Lagoon appearing in Greater Kashmir dated 13.04.2025".

Reference: Your letter No. JKPC/Sc./OA-190/2025/387-390, dated; 31-05-2025.

Sir,

Kindly refer to the subject & reference cited above. In this context, the requisite information is enclosed herewith for further course of action at your end.

Yours faithfully,

(Mohammad Shahid Saleem Dar)

Vice Chairman

J&K Lake Conservation & Management Authority
 Srinagar.

Copy to the:

1. Superintending Engineer, J&K LCMA, for information & necessary action.
2. Law Officer, J&K LCMA for information & necessary action.

Information Required by J&K Pollution Control Committee

1. Area of the Brari-Numbal Lagoon:

The Brari-Numbal Lagoon water body is acting as an outflow basin of the Dal Lake connecting it finally to river Jhelum through 468 meter long cut and Cover Conduit linking. The waterbody is connected lively with Dal lake through an open channel called as Nowpora channel approximately half a km length.

As communicated by Tehsildar, Khanyar Srinagar vide letter no. TKS/OQ/676-77/25, dated: 18-08-2025 (**Copy enclosed as Annexure-A**), the Brari-Numbal is a revenue village of Tehsil Khanyar, wherein some portion is in the shape of waterbody commonly known as "Baba Demb Brari Numbal Lagoon". However, no entry in this regard is recorded in the revenue records.

The "Baba Demb Brari-Numbal Lagoon" is existing upon many survey No's including proprietary as well sarkar comprising of 858 Kanals 10 Marlas. Out of which 618 Kanak 04 Marlas recorded as proprietary and 240 Kanal 06 Marlas recorded as Sarkar. Further, the lagoon is surrounded by macadamized roads on spot. The google Map is enclosed as **Annexure-B** for ready reference.

2. Action Plan for Conservation and Management of the Brari-Numbal Lagoon:

Most of the Conservation and Management Projects/Plans/ measures taken for the Dal and Nigeen Lakes are also extended to the Brari-Numbal Lagoon. However, due to its huge area under the proprietorship of private parties, the dredging and other developmental works got hampered as the land owners showed resentment and didn't allow the Authority to carry out the dredging and other works which has badly affected the other restoration measures being undertaken by the Authority.

A) Projects/works completed/under execution:

- I. The 468 mtr long Duct/Conduit connecting Brari-Numbal to River Jehlum starts from the southern edge of Brarinumbal Lagoon, near Rainawari side, and terminates at the River Jehlum near Sathu Barbar Shah. It was constructed during 1995-96 under the Dal Lake and Catchment Area Development Project with cost of Rs 0.94 Cr under the state Sector and supported by MoEF, GoI. The main purpose of this duct is to regulate the water level in Brarinumbal especially during monsoon/flood seasons, and to prevent backflow from Jehlum into the Lagoon and also allow occasional flushing of stagnant water from Brarinumbal into Jehlum and reduce eutrophication, provided gates are opened during controlled flow.
- II. The settlement of sediment load/suspended material is being dredged out with appropriate frequency to keep the water body navigable. The recent required dredging work has been executed by J&K LCMA vide allotment order No. LD-II/732-38 dated:04.07.2020 with a completion cost of 23.70lacs (**Copy enclosed as Annexure-C**). The water body of Brari Numbal Lagoon is presently fully navigable.



- III. The J&K LCMA has installed many aerators for aeration of the Lagoon at a cost of Rs.40.52 vide allotment No MD/LDA/1908-1915, dated:14.08.2020 (Copy enclosed as Annexure-D). Trash booms have been installed across the Nowpora channel at Baba Dawood Khakhi Bridge and other incoming drain outlets along the western shore of Lagoon for arresting the flowing garbage and wastes. The work has been executed vide allotment No. LD-1st/1403-09 dated: 14.08.2024 at an allotted cost of Rs. 15.21 Lacs (Copy enclosed as Annexure-E). The collected wastes/garbage at these trash boom points is removed periodically through labors and disposed off properly. The solid waste management of the Lagoon is catered under the composite annual contract of solid waste management of Dal/ Nigeen Lake. The current contract has been allotted vide allotment No. LCMA/02 of 2025-26 dated: 08.04.2025 at an allotment cost of Rs. 177.55 Lacs (Copy enclosed as Annexure-F).
- IV. The basin is already delineated/ demarcated by way of permanent macadamized roads, foot path. In order to restore the Brari Nambal Lagoon to its original State, various works for Rejuvenation and Revival of Brari Nambal Lagoon were taken up under Atal Mission for Rejuvenation & Urban Transformation (ARMUT) by spending an amount of Rs.8.76 Cr as detailed below:

S.No.	Name of the project	Year of Completion	Expenditure (Rs in Cr.)
1.	Rejuvenation of BrariNambal Phase -I : Four patch works of 250 metre each (RD 0 to 1000 metres)	2019-20	0.12
2.	Rejuvenation of BrariNambal Phase -II : A. Dredging works: Saida Kadal to Nowpora. B. Dredging works: Dalgate to baba Dawood Bridge	2019-20	4.32
3.	Rejuvenation of BrariNambal Phase -III: Improvement and beautification of temple along with slope stabilisation of premises.	2019-20	0.19
4.	Rejuvenation of BrariNambal Phase -IV: 1. Manual/mechanical dredging of BrariNambalLagoon 2. Construction of 1000 meters Walk way and slope stabilization 3. Solid waste works. 4. Restoration of damaged electric poles. 5. Repairs and renovation of existing grill fencing. 6. Supply & Installation of aerators.	2020-21	4.13
Total			8.76

- V. Further, following works for Integrated Development of Tourist Facilities at Brari Nambal Lagoon under PMDP were also undertaken for a total amount of Rs.6.27 Cr.

S. No.	Project Component	Project sub-component	Year of Completion	Expenditure (Rs in Cr.)
1.	Flea market-	Construction of food court near MP	2021-22	1.70

	Food Street	School		
		Installation of fountain near Shehri Khas gate		
		Construction of central verge		
2.	Kiosks in flea market	Construction of Jetty (flea market) near shehri Khas gate	2021-22	1.02
		Construction of kiosks (03 units)		
3.	Pathway	Construction of Inner and outer Pathways	2021-22	2.97
		Providing of ornamental grill fencing		
4.	Retaining wall	Construction of retaining wall	2021-22	0.10
5.	Lighting	Supply, laying, testing & commissioning of cables mounting of street lights	2021-22	0.48
Total				6.27

- VI. The Brari-Nambal Lagoon is also covered under annual upkeep and maintenance activities viz. seasonal de-weeding, collection of solid waste material, aeration, etc which are annually under taken for Dal and Nigeen Lakes. Last two years details are as under:

S. No.	Annual Plan	Expenditure (Rs in Cr.)		Proposed for 2025-26
		2023-24	2024-25 (till date)	
1.	Manual De-weeding of Dal-Nigeen Lake including Brari-Nambal lagoon	3.05	3.33	Rs 4.97 Cr.
2.	Solid Waste Management of Dal-Nigeen lake including Brari-Nambal	1.34	1.38	Rs 2.10 Cr
3.	Installation of Trash booms at Dawood Khaki Bridge, Pokhribal, Batapora Nallah, Meerakshah & Brari Nambal	Nil	12.88	Nil

- VII. The Research & Monitoring wing of the J&K Lake Conservation & Management Authority (LCMA) comprising of 04 No of scientists and subordinate technical assistants working on the lake and are doing continuous monitoring and observations for the parameters like
- Physicochemical parameters
 - Biological parameters (Micro flora and fauna)
 - Status of fish.
 - Macrophyte study
 - Microbiological study
- VIII. The frequent testing followed by reporting and based on the scientific opinion, the J&K LCMA formulates the action plans accordingly to conserve the water body by implementing the various restoration works.

IX. Presently, the J&K LCMA has zeroed in following topics for research which will benefit the lake and will become the fruitful tool for the conservation of Brari- Nambal Lagoon and the conservation of Dal-Nigeen Lakes.

- 1) Effect of nutrient levels on microbial diversity in sediment of Brari- nambal lagoon.
- 2) The co-relation between water quality and microbial community by redundancy analysis.

B) Projects/Works in Pipeline:

I. Dredging of Brari-nambal Lagoon:

The removal of slush is being carried out manually on daily basis. However, the J&K LCMA has planned to carrying out dredging operations through departmental machinery to remove the land mass and radhs within the lagoon. The shifting of the machinery “ Grab Dredger” is under process.

II. Pollution Abatement of Brari Nambal Lagoon:

The project “Pollution Abatement of Brari nUmbal Lagoon for an amount of Rs 50.64 Cr which includes construction of a 14 MLD STP near existing Brarinambal STP of UEED alongwith Sewer network and other allied works to cater to the discharge of 06 No. existing drains going into the Brari-nambal lagoon is being taken by J&K UEED under NGT Action Plan 2025-26. The DOR for the project is under preparation.

3. Technical & Operational details of the two STPs Operating in the lake area:

Most of the Sewage coming out of the surrounding residential & commercial establishments is being treated through 02 No. of Sewage Treatment Plants having Capacity of 16.MLD & 17.08 MLD managed by J&KLCMA & J&K UEED respectively.

STP Brari-Numbal (New) managed by J&K LCMA:

The Sewage Treatment Plant (STP) located at Brari Nambal, Srinagar, was commissioned in the year 2013 as part of the broader initiative to improve the water quality of the Dal Lake and its adjoining water bodies. This facility plays a vital role in reducing the domestic sewage load entering the Brari Numbal Lagoon and contributes significantly to the environmental restoration and conservation of the region.

The Brari Numbal STP (16.1 MLD primarily caters to the sewage generated from the densely populated areas around the Dal Lake and the old city (Shehr-e-Khaas) region. These areas generate substantial domestic sewage that earlier flowed untreated into the Brari Nambal lagoon and Dal Lake, contributing to pollution. With the establishment of the STP, wastewater from these areas is intercepted, treated, and safely discharged, significantly reducing the pollution load on these critical water bodies.

Design , Capacity & other features :

- Treatment Capacity: 16.1 Million Litres per Day (MLD)
- Technology Used: Sequential Batch Reactor (SBR)

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- The design of the plant is based on CPCB /SPCB norms .
- The area mostly cater falls and covers on the western fore shore of the Dal lake.
- The plant is situated at Brari-Nambal lagoon in the old city.
- The treated water is disposed into River Jhelum at Fateh Kadal through Brari-Nambal cut
- Presently the plant is catering and operating almost 80% of its design capability

Key Parameters:

Design Basis & Plant Performance of STP:

1.SBR Based STP at Brari-Numbal			
Parameters	Units	Raw sewage flow characteristics	Treated waste water quality
Flow	m ³ /d	16100	
Peak Factor	m ³ /d	2.5	
Ph	m ³ /d	7.0-7.5	7.0-8.0
BOD	mg/l	150-270	<30
COD	mg/l	350-480	<250
TSS	mg/l	100-160	<100
NH3-N	mg/l	2.52-6.5	>90% removal
NO3-N	mg/l	0.45-2.2	>90% removal
Total Phosphate	mg/l	2.98-8.52	>90% removal
Coliform Count	MPN/100 ml	1X10 ⁷	<1X10 ⁵

STP Brari-nambal (old) managed by J&K UEED:

The Sewage Treatment Plant (STP) located at Brari Numbal, Srinagar, constructed by J&K UEED was commissioned in the year 1988. Total population connected is more than two lacs with inflow sewage 22-23 MLD.

Design and Capacity :

- Capacity: 17.08 Million Litres per Day (MLD)
- Technology Used: Activated Sludge Process Technology (ASP)

The brief details of both STPs are tabulated as under:

S No.	Name and address of STP/ Treatment plant	Technology	Installed Capacity, MLD	Year of commissioning	Cost (Rs in Cr.)	Population Served	Authority Responsible for installation STPs
1.	STP Brari-Numbal (New)	Sequential Batch Reactor (SBR)	16.10	2013	22.38	149047	J&K LCMA
2.	STP Brari-Numbal (Old)	Activated Sludge Process (ASP)	17.08	1998	2.24	208000	J&K UEED
	Total					357047	

- The J&K Lake Conservation and Management Authority has recently successfully installed Online Continuous Effluent Monitoring System (OCEMS) at five STPs including



Brarinambal to record various Physio-chemical parameters like BOD, COD, TSS etc. on real-time basis. This is a step towards paradigm shift towards latest technology and smart monitoring of effluent quality. Further, the Physico-chemical parameters are also being analyzed in Research & Monitoring Division of J&K LCMA.

- The analysis results of the STPs at Brarinambal samples analyzed in LCMA, Research and Monitoring Division, Miskeen Bagh, Srinagar on 29-07-2025 are as under.

Parameters	Units	Brarinambal LCMA (16.10 MLD)		Brarinambal UEED (17.08MLD)		Norms as per NGT	Permissible limit as CPCB
Air Temperature	^o C	28.8		28.8		-	-
Water Temperature	^o C	24.5	25	24.6	24.7	-	5 ^o C above receiving waterbody
pH	-	6.9	7.7	6.8	7.4	-	-
T. Phosphate	mg/l	2.3	1.3	3.0	1.7	1.0 as T.P	5.0
Ammonical Nitrogen	mg/l	21.1	17.4	20.2	12.8	10 as T. Nitrogen	50
Nitrate Nitrogen	mg/l	1.02	0.95	0.7	0.88		-
T.S.S	mg/l	156	32	195	153	-	100
Faecal coliform	Col/100ml	-	500	-	3200	Permissible 2030 Desirable 100 MPN/100ml	Less than 1000
Dissolved oxygen	mg/l	0.4	4.8	0.2	2.4	-	-
COD	mg/l	401	133	247	143	50	250
BOD	mg/l	129	18	134	55	10	30

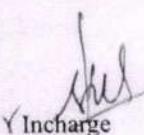
- The STP managed by J&K LCMA conforms to CPCB norms. The same is being now upgraded under AMRUT 2.0 to improve the quality of treated outflow as per NGT norms. The funds for upgradation of STP stand released. The J&K UEED has been asked to execute the up-gradation work and the tenders stand floated by J&K UEED on 14-08-2025 and date of opening of bids is 04-09-2025 (Copy enclosed as Annexure-G).
- Further, as informed by J&K UEED vide letter no. SE-II/406-08, dated: 15-07-2025 (copy enclosed as Annexure-H)), the project Pollution Abatement of Brari-Numbal Lagoon for an amount of Rs 50.64 Crore which includes construction of 14 MLD STP alongwith sewer network and other allied works to cater the discharge of 06 No. existing drains going into the lagoon near existing Brarinumbal STP has been undertaken by them under NGT Plan-2025-26. DPR is under preparation.

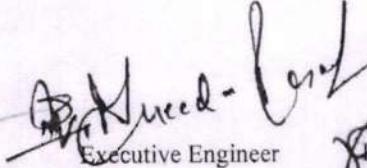
Operation and Maintenance of STPs:

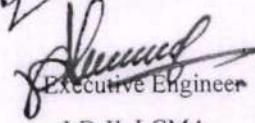
- The Operation and Maintenance of all the five STPs of J&K LCMA including Brarinambal has been outsourced through tendering and is being carried out through Private agency under proper monitoring of the Authority. The details of O&M Contract of SBR based STPs are as under

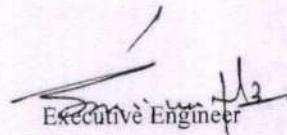
S. No.	Name of the STP	Date of start of Contract	Period	Project/ Advertised cost (In Cr.)	Allotted Cost (in Cr)	Name of the Agency
01	1. Brarinumbal. 2. Nallah Amir Khan	Dec-2024	02 Yrs	4.26	3.50	M/s Ecoo Chem Sales and Services, Gujrat

- As informed by J&K UEED, the Operation & Maintenance of STP under their control is being carried out by Department itself.

 Incharge
 R&M Div. LCMA

 Executive Engineer
 LD-I, LCMA

 Executive Engineer
 LD-II, LCMA

 Executive Engineer
 Mech. Div. LCMA

 Collector
 LCMA

(Government of Jammu and Kashmir)

OFFICE OF THE TEHSILDAR KHANYAR SRINAGARThe Secretary
LC&MA Srinagar.

No:- TKS/OQ/676-77/25

Date:- 18/08/2025

Subject:- O.A. 190/2025 News items titled "Brari Numbal" A stark Failure sucrenic regimes failed to restore the glory of Dal Lake Lagoon appearing in Greater Kashmir dated 13.04.2025.

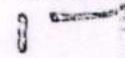
Sir,

Apropos to the subject cited above, it is to submit that the matter has been enquired through concerned field staff and the details obtained is deliberated as under:

1. That the "Brarinumbal" is a revenue village of Tehsil Khanyar, wherein some portion of land is in the shape of water body commonly known as "Baba Demb Brari Numbal Lagoon". However, no entry in this regard is recorded in the revenue records.
2. That the said "Baba Demb Brari-Numbal Lagoon" is existing upon many survey No's including proprietary as well Sarkar comprising of 858 Kanals 10 marlas. Out of which 618 Kanal 04 marlas recorded as proprietary and 240 Kanal 06 marlas recorded as Sarkar. The details of which is given in the Annexure-A enclosed herewith for kind perusal.
3. That the Aksi Latha of estate Brari Numbal is in deteriorated condition due to which the requisite details/figure could not be ascertained. Further, the said "Baba Demb Brari-Numbal Lagoon" is surrounded by macadamized roads on spot. The Google Map is annexed herewith for ready reference. The point No. 4,5 and 6 does not pertain to this office.

Hence, the desired report is submitted for favour of kind information.

Yours Faithfully



Tehsildar
KHANYAR SRINAGAR
OQ SGR.

Copy to the:-

Deputy Commissioner Srinagar for favour of kind information.





Baba Demb

CH NAR B

EH KADAL



OFFICE OF THE EXECUTIVE ENGINEER LAKE DIVISION 2nd,
LAKES & WATERWAYS DEV. AUTHORITY STP HAZRATBAL.

:-O:-

Mr. Zahoor Ahmad Mandoo,
Reg. No. CE(R&B)K-01/2010-2011,
S/O: Habibullah Mandoo,
R/O: Kralyar Srinagar.
GST No. 01ALLPM2543E1ZJ,

35

No. LD-II/ 732-38
Dated: 04-02-2020

Amended = C

PV

Subject:- Manual/Mechanical dredging of Brarinumbal Lagoon.
Reference:- This office NIT No. 06 of 2019-20, issued under No. LD-II/ 1066-98
dated: 15.7.2019.
Allotted Cost: Rs. 45, 88,500.00

For and on behalf of the Lt. Governor of J & K U/T the contract for the above noted work is fixed with you on the following quoted rates, terms, and conditions which are reproduced hereunder:-

Sl. No.	Item Description	Qty.	Units	Rate allotted	
				figures	Words
1	Dredging of lagoon in water area in excavation over areas (exceeding 1 meter in depth, 1.5 meter in width as well as 10sq.m on plan) including disposal of excavated earth, and lift upto 2.5 meter, including dumping at desired site upto 1km distance and quantity measurement will be at dumping site, also carriage of material be on pantoons with towing boats and area of dredging will be as per direction of site engineer.	11500.00	Cum	300.00	Rupees Three hundred only
2	Carriage of dredged material from dumping site to Rakh-Arth Bemina 12km including loading for any lead and Unloading at desired site directed by the concerned.	11500.00	Cum	99.00	Rupees Ninety nine only.

Terms and Conditions:-

01/- **Cost of work:**

The total cost of work on above rates amounts to **Rs. 45, 88,500.00 (Rupees Forty five Lac eighty eight thousand five hundred only)**. The individual rate of the items shall not construe to bench mark for cost determination of that item.

02/- **Date of start & time of completion:**

The date of start of work shall be reckoned within seven days from the date of issue of this allotment order and the work shall have to be completed within a period of 45 (Forty five) calendar days.

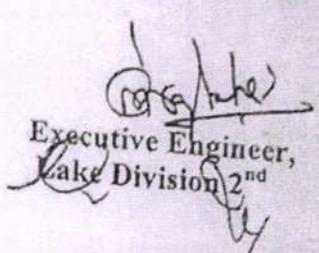
(Signature)
Executive Engineer

- p-2
- 03/- **Delay:**
In case of any delay initially or during the execution of work, a penalty upto 10% (Ten percent) of the total value of the contract shall be imposed upon the contractor besides, recovering the extra cost involved in getting the work executed through some other agency.
- 04/- **Agreement:**
The contractor shall execute formal agreement for the work with the authority within seven days from the date of issuance of this allotment. Failure to execute such a formal deed shall not however, prevent the contract from being enforced and NIT, allotment shall be binding upon the contractor.
- 05/- **CDR/Earnest Money:**
The call deposit receipt worth Rs.166100/- deposited by you as earnest money bearing No; 2909169 dt: 26.07.2019 drawn through JK Bank B/O Khanyar shall be released only after successful completion of the work.
- 06/- Additional security deposit worth Rs.1000000/- bearing FDR No:590136 Dated:02.07.2020 drawn through JK Bank C.D. Hospital Branch pledged to Executive Engineer Lake Division No.2nd has been also retained in the Divisional chest and shall be released in accordance with NIT clause.

All other terms & conditions shall remain same as envisaged in the NIT and rate list for the work.

Copy to the:-

- 01/- The Vice Chairman, J & K LWDA.
02/- Superintending Engineer, J&K LWDA.
03/- Financial Advisor/CAO J&K LDA.
04/- Asstt. Ex. Engineer AMRUT Sub Division LDA Sgr. for information and necessary action with the remark that work should be executed strictly in accordance with the proposal in a time bound manner.
05/- Asstt. Accounts officer for information. 06/- Head Draftsman for information.


Executive Engineer,
Lake Division 2nd

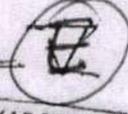
Annexure - IV

PHYSICAL VERIFICATION REPORT

S.no.	(A) General Overview of Project/ Scheme/ work							
1.	Name of the Project/ work			Installation of Aerators at Brai Nambal Lagoon (UNDER AMRUT Scheme)				
2.	Taken up under (State Sector or District Sector)			Central Sponsored Scheme				
3.	Location of Project/ work (Village / Town)			Brari Nambal				
4.	I	District		Srinagar				
5.	II	Block Town		Town				
6.	III	Village		Baba Dem				
7.	Department			J&K Lake Conservation & Management Authority, Sgr				
8.	Executing Agency			Executive Engineer, Mechanical Division, J&K LCMA, Sgr				
9.	Objective of the project (Yes/No)			Aeration of Water				
10.	Requirement of Land for the project (Yes/ No)			No				
11.	If yes Type of Land acquired (State/ Private/others)			N.A				
12.	If Private Land, mention acquisition cost			N.A				
13.	Estimated cost of the Project (Rs. In Lac)			Rs. 51.78 lacs				
14.	Status of Administrative Approval (AAA) Accorded / Not Accorded			Accorded under Amrut scheme				
15.	Revised Cost if any			No				
16.	Whether Administrative Approval for revised cost accorded Yes/ no			No				
17.	Source of Funding Regular/ Loan/ CSS/PMDP			CSS				
18.	If Source of funding is Loan/ CSS/PMDP (Funding pattern % centre/ State /Loan Share)			CSS				
19.	Work / Contract allotted through(e-tender/ normal tender/ without tender)			E-tendering				
20.	Allotted cost			40.52				
21.	Date of start of work			17/03/2020				
22.	Date of Completion			13/09/2020				
23.	Expected date of completion, if incomplete			-				
24.	Completion cost , if completed			Rs. 40.52 lacs				
S.no	(B) Financial Analysis (Rs. In Lacs)							
	Source of funding	Funds Released			Funds Utilized			Remarks
		CS	SS	Total	CS	SS	Total	
6.	Regular							
7.	Loan							
8.	CSS	40.52		40.52	40.52		40.52	
9.	PMDP							
10.	Total	40.52		40.52	40.52		40.52	

- Note: Additional Rs 10.83 Lacs has been transferred to Electric Division IV PDD by Executive Engineer Lake Div 2nd Vide letter LD-2nd /1312-19 Dated:- 07/08/2020 on account of creation of 250 KVA Electric Sub-Station at Brari-Nambal Lagoon.

Seal & Signature Executive Engineer/ ABE
 Executive Engineer
 Mechanical Division,
 J&K LCMA Sgr.

Annexure 

OFFICE OF THE EXECUTIVE ENGINEER LAKE DIVISION NO.1st, MISKEEN BAGH KHANYAR SRINAGAR
 J&K LAKE CONSERVATION AND MANAGEMENT AUTHORITY, SRINAGAR. Departmental website: www.lca.jk.in

Mr. Manzoor Ahmad Reshi,
 Reg. No. CE(R&B) K-160 /BEE/919 of 1991-92
 S/o: Mohammad Ismail Reshi
 R/o: Panthachowk Srinagar.
 PAN: BRAPA7216G
 GST: 01BRAPA7216G4ZI/ M.No.7780880433
 Email:junaiddreshi@gmail.com

No. LD-1st/1403-09
 Dated: 14/08/2024

Subject: Installation of trash booms at Dawood Khaki Bridge, Pokhribal, Batapora Nallah, Meerakshah & Brarinambal.
Reference: This office NIT No.01 of 2024-25, issued vide No.LD-I/885-909 dated:16.07.2024.

For and on behalf of Hon'ble Lt. Governor J&K UT, Srinagar, the contract for the above noted work is hereby awarded to you on the following, terms and conditions and rates quoted by you:-

Sl. No.	Item Description	Qty.	Unit s	Estimat ed Rate in Rs. P	TOTAL AMOUNT With Taxes
1	2	3	4	5	6
1	Structural steel work in single section including cutting, hoisting, fixing in position & applying(Frame work)	3793.43	Kg	120.80	458246.344
2	Providing, driving & Installation of wooden Kikar piles of avg 6" dia , length 15' avg including carriage, all leads and lifts etc.	895.720	Meter	1429.83	1280727.328
3	P/F of steel mesh 15x15mm aperture, 1mm wire dia height of mesh 1.2 m to be fixed in angle iron & MS flat riveted /welded as as per requirement	904.220	Sq.M	637.68	576603.010
4	Finishing with Epoxy paint with two coats at all locations prepared as per specifications incl. preparation of surface complete.	904.22	Sq.M	197.90	178854.716
Advertized Cost of the work					Rs.24,94,431.00

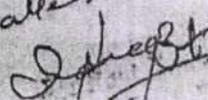
Amount of the work as per rates quoted by the contractor (39.020%) Thirty Nine Point Zero two zero percent) below on advertised / estimated rates shown in the Column No.05.

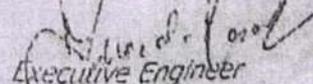
The work is allotted on (39.020%) Thirty Nine Point Zero two zero percent) Below on estimated / advertised rates shown in column No.5

(NOTE: The work is to be completed in time bound manner within stipulated time)

Continued on page next.

pc attached


 J. Sheela


 Executive Engineer

- Cost of work:** The total cost of work is **Rs.15,21,104.00 (Rupees Fifteen Lacs Twenty One thousand One hundred and four Only)**. The same should be restricted and no excess whatsoever should be allowed to cause. The individual rates of the items shall not however construe to be a bench mark for cost determination of that item.
2. **Date of Start/Time of Completion:** The date of start of the work shall be reckoned within ~~07~~ days from the date of issue of this allotment and the work shall have to be completed within period of **60 days only**. Time is the main essence of the work and if you will fail to start and complete the work within the stipulated time action as warranted under rules initiated against you and you will be black listed immediately under rules.
 3. **Photography of the work:** Photographs of work (before/during /after completion) shall be incorporated with the bill duly signed by contractor / AEE concerned. Nothing extra shall be paid to the agency on account of the same.
 4. **Delays:-** In case of any delay, initially or during the execution of work, a penalty upto 10% (ten percent of the value of the contract shall be imposed upon the contractor, besides, recovery of extra cost involved in getting the work done through some other agency & the CDR shall be forfeited.
 5. **Agreement:-** The contractor shall have to attend the Divisional office along with his enlistment card within seven days from the date of issue of this allotment order for drawal of necessary agreement for this work.
 6. **Performance Security/Additional Performance Security:** The FDRs worth Rs.2,00,000.00 deposited by you bearing No.388758 dt:14.08.2024 and CDR for Rs.49,889.00 vide No.3835791 dt:05.08.2024 through JK Bank Upper Sathoo Srinagar shall be released only after the successful completion of the contract and expiry of DLP.
 7. **Retention Money:10%** amount shall be deducted from each running/ final bill which shall be released only after expiry of DLP.
 8. **Defect Liability Period (DLP):** shall be for a period of one year after date of completion of the work.
 9. In case of any disputes/differences, the jurisdiction shall be to the Courts situated in Srinagar only.
- All other terms and conditions shall remain same as are envisaged in the NIT of the work/GFR 2017 and Manual for Procurement of works.

Mushtaq Ahmad
 Executive Engineer

Lake Division No.1st

J&K Lake Conservation and Management
 Authority, Srinagar

Copy to the:

1. Vice Chairman J&K LCMA, Sgr. for Inf please.
2. Superintending Engineer J&K LCMA Sgr for Inf. please.
3. Financial Advisor/CAO, J&K LCMA for inf. please.
4. Asstt. Engineer Engineer, InLake Sub-Division, J&K LCMA. He is directed to have the work executed within stipulated time as per terms and conditions of the NIT and allotment letter and direct the contractor to attend the Divisional office for drawal of agreement.
5. Asstt. Accounts Officer (Divisional Office) and Divisional Drawing Branch.
6. Allotment File.

Imtiaz



Office of the Superintending Engineer

J&K Lakes Conservation & Management Authority,
LCMA Complex, Miskeen Bagh, Srinagar, 190003
Website: www.lcma.jk email: sejklemn@gmail.com

Annexure - VI

M/s Tahir and Brothers
Prop: Tahir Hussain Sheikh,
S/o: Manzoor Hussain Sheikh,
R/o. Habak Shanpora,
Hazratbal Srinagar,
Reg. No. 328/A/Civil/Sanitary/CE/CID/PDC/2024-25.
Labour License Number: CL-7588414.

Subject: - **Solid waste Management of Dal and Nigeen for the year 2025-26.**

- Reference: 1. Accord of Administrative Approval order No. 33 of 2025 dt. 04.02.2025, issued vide No. SE/LCMA/624-26 dt. 04.02.2025.
2. Technical Sanction No. 04 of 2025, dt. 01.03.2025 of Chief Engineer, UEED Issued Vide No. CE/UEED/TS/553-54 dt. 01.03.2025.
3. e-NIT No 5 of 2024-25 dated: 1.3.25 issued by Executive Engineer Lake Division 1st.
4. Meeting Notice issued Vide No. SE/LCMA/758-59 dt. 02.04.2025.
5. Minutes of Meeting issued vide No. SE/LCMA/2025/11-18 dt. 03.04.2025.
6. Letter issued vide No. SE/LCMA/20-23, dt. 04.04.2025.

ALLOTMENT ORDER NO: SE/LCMA/ 02 of 2025-26 DATED: 08-04-2025

For and on behalf of Lieutenant Governor of Jammu & Kashmir UT, the contract for the above noted work is hereby awarded to you on the following terms, conditions and rates quoted by you:

S. no	Item Description	Qty	Unit	Estimated Rate	Allotted rate in Rs.	Total Amount as per allotted rates in Rs.
1.	Solid waste management of various hamlets inside Dal & Nigeen lake by way of door to door collection, of solid waste, its transportation and disposal at designated collection points of SMC Srinagar (Complete Job for the year 2025-26).	14700.00	Labour	515.420	(15.150 % below) =437.33	6428808
2.	Solid waste management of various houseboats/dongabouts/commercial establishments inside Dal-Nigeen Lake by way of door to door collection, of solid waste, its transportation and disposal at designated collection points of SMC Srinagar (Complete Job for the year 2025-26).	9100.00	Labour	515.420	(15.150 % below) =437.33	3979738
3.	Solid waste management of open water surface of Dal-Nigeen Lake and inflow/outflow channels by way of solid waste collection, its transportation and disposal at designated collection points of SMC Srinagar (Complete Job for the year 2025-26).	16800.00	Labour	515.420	(15.150 % below) =437.33	7347209
4.	Amount of the work as per allotted rates (i.e at 15.150 % below advertised rates)					17755755/-

Terms and Conditions: -

- **Cost of Work:** The total cost of work is Rs.1,77,55,755/- (One Crore Seventy-Seven Lacs Fifty-Five Thousand Seven hundred & Fifty-five only). The same should be restricted and no excess whatsoever shall be

allowed. The individual rates of the items shall not however construe to be a bench mark for cost determination of that item.

- **Date of Start/ Time of Completion:** The date of start of work shall be reckoned from the subsequent day from the date of issuance of this allotment order.
- **Validity of contract:** The contract shall be valid upto 31st March 2026.
- **Service levels Penalties:**
 - Complaint of non-collection of SW even for a single day from households, house boats, commercial establishments etc. for each complaint 0.001% of sanctioned estimate cost of the work.
 - Complaint of Non collection of Solid Waste from designated locations and transportation to waste collection point even for a single day, 0.001% of sanctioned estimate cost of the work.
 - Not providing the minimum number of labour and equipment as directed by engineer in charge for satisfactory job performance, 0.001% of the sanctioned estimate cost of the work for every labour shortfall.
 - Not providing of supervisor/mate, deduction shall be made for the same on sanctioned estimated rates/projected cost for the same in the sanctioned estimate with the additional penalty of 0.002% of the sanctioned estimate cost of the work.
 - Burning of SW or Plastic, 0.001% of the sanctioned estimate cost of the work.
 - Non-performance of any other obligation under the agreement for a continuous period of 3 days, 0.001% of the sanctioned estimate cost of the work.
 - If the Penalty amounts as payable by the Service Provider is equal or greater than 1 % of the allotted cost for any period of three months or more, it may lead to Termination of the contract by forfeiting the Performance security, besides; black listing the contractor.
- **Photography of the work:**
- Geo-tagged photographs of the work at site shall be incorporated with the bill duly signed by the concerned Engineer; nothing extra shall be paid on account of the same.
- **Agreement:** - The contractor shall have to attend the Divisional office along with his enlistment card within 07 days from the date of issuance of this allotment order for drawl of necessary agreement for this work.
- **Performance Guarantee & Additional Security:** The call deposit receipt worth Rs.17,75,600/- deposited by you in the shape of FDR bearing No. 340312 dated, 05.04.2025 from JK Bank Branch Habbak Crossing and addressed to Superintending Engineer JK LCMA has been retained by this office and shall be treated as performance guarantee of contract & shall be released only after successful completion of the contract.

All other terms and conditions shall be as per Agreement form 25 Double leaf/Manual for Procurement of works 2022/GFR 2017/J&K Public Works Department Engineering Manual 2020 and as laid down in the NIT/SBD of this work.

No: LCMA/^{Year}SE/25-26/30-34
Date: 08/04/2025.

(Er. Sajad Ahmad Kawoosa)
Superintending Engineer
J&K Lake Conservation & Management Authority
Srinagar

Copy to the:

1. Vice Chairman, JK LCMA, for information please.
2. Financial Advisor/CAO, JK LCMA for information.
3. Executive Engineer LD-Ist, JK LCMA, for information & necessary action.
4. In Charge R&M wing, JK LCMA, for information & necessary action.

8/15/25 12:19 PM

eProcurement System Government of Jammu And Kashmir

Annexure G
20

Tender Details

Basic Details			
Organisation Chain	HAUDD Urban Environmental Engineering Dept S and D Div 1st Srinagar		
Tender Reference Number	e-NIT No.16 of 2025-26		
Tender ID	2025_HAUDD_284157_1	Withdrawal Allowed	Yes
Tender Type	Open Tender	Form Of Contract	Percentage
Tender Category	Works	No. of Covers	2
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Offline	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments		
Offline	S.No	Instrument Type
	1	Demand Draft
	2	CDR (Cash Deposit)

Covers Information, No. Of Covers - 2			
Cover No	Cover Type	Description	Document Type
1	Fee/PreQual/Technical	All documents as per NIT	.pdf
2	Finance	BOQ	.xls

Tender Fee Details, [Total Fee in ₹ * - 4,000]			
Tender Fee in ₹	4,000	Fee Payable To	Executive Engineer S and D Division Ist Srinagar
Tender Fee Exemption Allowed	No		

EMD Fee Details			
EMD Amount in ₹	4,00,000	EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Superintending Engineer UEED Circle 2nd	EMD Payable At	Srinagar

Work Item Details					
Title	Supply installation testing and Commissioning of tertiary water treatment system at 16.10 MLD STP Brari Numbal New				
Work Description	Supply installation testing and Commissioning of tertiary water treatment system at 16.10 MLD STP Brari Numbal New				
NDA/Pre Qualification	as per NIT				
Independent External Monitor/Remarks	NA				
Tender Value in ₹	2,00,00,000	Product Category	Civil Works	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	90	Period Of Work(Days)	270
Location	16.10 MLD STP Brari-Numbal	Pincode	190001	Pre Bid Meeting Place	NA
Pre Bid Meeting Address	NA	Pre Bid Meeting Date	NA	Bid Opening Place	Superintending Engineer UEED Circle 2nd Srinagar
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

Critical Dates	
Published Date	14-Aug-2025 04:00 PM
Bid Opening Date	04-Sep-2025 02:00 PM

8/8/25, 12:19 PM

eProcurement System Government of Jammu And Kashmir

P-2

Document Download / Sale Start Date	14-Aug-2025 04:00 PM	Document Download / Sale End Date	03-Sep-2025 04:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	14-Aug-2025 04:00 PM	Bid Submission End Date	03-Sep-2025 04:00 PM

Tenders Documents

NIT Document				
S.No	Document Name	Description	Document Size (in KB)	
1	Tendernotice_1.pdf	NIT	1427.19	
 Download as zip file				
Work Item Documents				
S.No	Document Type	Document Name	Description	Document Size (in KB)
1	BOQ	BOQ_875096.xls	BOQ	277.50
2	Other Document	AnnexureA.pdf	Annexure A	541.68

Latest Corrigendum List

S.No	Corrigendum Title	Corrigendum Type	View
1	Corrigendum-I	Other	

Tender Inviting Authority

Name	Executive Engineer S and D Division Ist
Address	Suliman Complex Dalgate Srinagar

Ammaur - (H)



UNION TERRITORY OF JAMMU AND KASHMIR,
OFFICE OF THE SUPERINTENDING ENGINEER UEED CIRCLE II-ND SRINAGAR,
Salvaman Shopping Complex, Dalgate, Srinagar-190001, (J&K)
sueedsrinagar001@gmail.com

The Vice Chairman,
J&K LCMA
Srinagar

No. SE-II/ 406-08

Dated: -15-07-2025

Subject:- Hon'ble NGT Order dated 29.04.2025 in O.A. 190/2025 titled news item titled "Brari Nambal: A stark failure. Successive regimes failed to restore glory of Dal Lake's Lagoon" appearing in Greater Kashmir dated 13.04.2025

Reference: Meeting held in the office chambers of Vice Chairman J&K LCMA on 24-06-2025



Sir,

With reference to the subject cited above, it is to submit that as per the report received from Executive Engineer S&D Division 1st UEED Srinagar, the Detailed Project Report is being prepared for Pollution Abatement of Brari Nambal Lagoon for an amount of Rs. 50.64 Cr. which includes construction of an 14 MLD STP near existing Brarinambal STP of UEED, along with sewer network and other allied works to cater to the discharge of 6 No. existing drains going into the Brarinambal Lagoon. The work stands reflected in the Revised NGT action plan of 2025-26.

Yours faithfully,

(Sr. Sawallah Beigh)
Superintending Engineer
UEED Circle IInd Srinagar

Copy to the:-

1. Chief Engineer, J&K UEED for information.
2. Executive Engineer, S&D Division 1st, UEED Srinagar for information. This is with reference to his letter No. SDDI/1195-96, Dated 15/07/2025.
3. File concerned.



GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER
SRINAGAR

(AMAR NIWAS COMPLEX TANKIPORA SRINAGAR)
Email: dcsgr-jk@nic.in Ph./Fax: 0194-2472580/2452182

Member Secretary,
Pollution Control Committee,
Jammu & Kashmir.

Dated:- 28/08/2025

No:- DCS/ARA/(901-R)2025/409

Sub : News Item Titled "Brari Nambal: A Stark Failure Successive Regimes Failed To Restore Glory Of Dal Lake, S Lagoon Appearing In Greater Kashmir Dated 13.04.2025".

Ref : JKPCC/Sc./OA-190/2025/520-523 dated: 20-06-2025.

Sir,

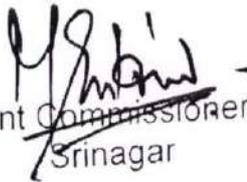
Apropos the subject and reference cited above, it is to submit that the matter has been enquired through Tehsildar Khanyar, Urban Environmental Engineering Department (UEED) and District Officer J&K PCC, Srinagar and the consolidated report are as under:

1. As per the report of Tehsildar Khanyar, Brarinambal is a revenue village under Tehsil Khanyar, wherein some portion of land is in the shape of a water body known as "Baba Demb Brarinambal" on land comprising of 858 Kanals 10 Marlas, out of which 618 Kanals 04 Marlas recorded as proprietary land and 240 Kanals 06 Marlas recorded as Sarkar Land. Furthermore, a temple exists on a patch of land measuring roughly 5 Kanals and an approximate area of 70 Kanals is under STP.
2. That the Aksi Latha of estate Brari Nambal is in deteriorated condition. Hence additional time is sought to verify actual encroachment on spot.
3. As per report of District JK PCC, Two CSTPs are operational along the periphery of the Brarinambal lagoon with a combined capacity of 33.2 MLD.
4. That regarding solid waste management, the responsibility for the collection, disposal, and treatment of solid waste lies with the Srinagar Municipal Corporation (SMC) which is being done as per routine schedule.

As per report of UEED, liquid waste treatment being carried out through two STPS. The STP of 17.08 MLD at Brarinambal pertains to UEED and the STP of 16.10 MLD is under LCMA.

The matter is accordingly submitted for your kind perusal and necessary instructions.

Yours faithfully


Assistant Commissioner Revenue
Srinagar